

Minutes of Exim Facilitation Committee (EFC) meeting No. 06/AM22 dated 26.10.2021 for Import of Restricted Items

Meeting No. 06/AM22 of Exim Facilitation Committee (EFC) was held on 26.10.2021 at 3.00 PM in Room No.4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Shri W.F. Anal, FTDO (Import Cell), DGFT
- (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Shri O.P. Sharma, Consultant Technical, D/o C&PC
- (vi) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (vii) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
- (viii) Shri Sushilk Jain, Development Officer, DPIIT
- (ix) Shri S. Sahu, SO(Prov – II), MHA
- (x) Shri M.R. Sathyanarayan, M/o Mines
- (xi) Shri Tarun Kumar Singh, FRIO, D/o Fisheries
- (xii) Shri R.P. Kashyap, Drone Department, DGCA
- (xiii) Shri Suraj Maldan, Drone Department, DGCA
- (xiv) Shri Sushil Kumar Jangid, Scientist-B, MeitY
- (xv) Dr. Nitin K Jain, Scientist-F, D/o Biotechnology

From *my*

3. Total number of cases considered in the meeting was **291**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **48** cases have been approved, **10** cases have been rejected, **0** cases have been closed and **233** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 138, 139, 140, 141 and 143 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1							
D/o AH&D							
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
1.	SAMEER CHAUDHARY HQRXIMLAPPL Y00117635AM21	31.3.21	3 Nos Livestock Age:3 years to 11 years Sex: Gelding 2 Nos Sex: Mare 1 No Breed – sport horses	1013020	555000	AU	Recommended by D/o AH&D vide OM dated 12.10.2021 for import of 03 Nos of Horses from Germany. The Committee decided to Approve the case subject to conditions mentioned in the D/o AH&D vide OM dated 12.10.2021.
2.	GEE STUD FARM PRIVATE LIMITED HQRXIMLAPPL Y00137619AM22	13.7.21	6 Nos BROODMARES FOR BREEDING	1012100	900000 0	AU	Comments sought from DAHD on 13.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. DAHD vide email dated 26.07.2021 has sought some clarification from the firm. DL issued to the firm on 19.08.2021.Reminder sent to firm on 03.09.2021.Reply from firm referred to D/o AH&D vide email dated 20.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.

3.	MOHAMMED GULREZ QURESHI, MUMBAI HQRXIMLAPPL Y00160774AM22	12.8.21	2 Nos RIDING HORSES	1012990	300000 0	AU	Comments sought from DAHD on 12.08.2021. DAHD vide email dated 16.08.2021 has sought some information from the firm, directly. Reminders sent to the firm on 20.09.2021 and 20.10.2021.
4.	PROGRESSIVE DAIRY FARMERS ASSOCIATION, LUDHIANA HQRXIMLAPPL Y00164309AM22	17.8.21	100000 UNITS Bovine semen	5111000	545973 21	Trading	Comments sought from DAHD on 18.08.2021. DAHD vide email dated 19.08.2021 has sought some information directly from the firm. Reminders sent to the firm on 20.09.2021 and 20.10.2021.
5.	ADVAIT IMPORTS EXPORTS HQRXIMLAPPL Y00167522AM22	20.8.21	120 Nos Goats	1042000	300000 0	Trading	Comments sought from DAHD on 02.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
6.	FIVE STARS SHIPPING COMPANY PRIVATE LIMITED HQRXIMLAPPL Y00170297AM22	25.8.21	25 Nos FROZEN SEMEN OF STALLION (QTY 25 DOSES CONSISTING OF 03 STRAW PER DOSE) EACH STRAW NET WEIGHT 0.5 ML	5119991	155000 0	AU	Comments sought from DAHD on 07.09.2021. D/o AH&D vide email dated 01.10.2021 has sought some information/documents from the firm. Reminder sent to the firm on 21.10.2021
7.	MALABAR LIVE IMPEX, KERALA	11.9.21	06 Nos Mammals	1061900	158580 0	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No.

	HQRXIMLAPPL Y00182017AM22						06/AM22 that comments are awaited from CZO.
8.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPL Y00182276AM22	12.9.21	06 Nos Mammals	1061900	132150 0	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO.
9.	GOURAV SHRIWAS, MADHYA PRADESH HQRXIMLAPPL Y00189170AM22	21.9.20 21	6 nos. RIDING HORSES	0101299 0,	801000 0	AU	Recommended by D/o AH&D vide OM dated 05.10.2021 for import of 06 Nos of Riding Horses from Germany, France, Holland, Belgium, Italy, UK, Ireland and Spain. The Committee decided to Approve the case subject to conditions mentioned in the D/o AH&D vide OM dated 05.10.2021.
10.	SYNGENE INTERNATION AL LIMITED, BANGALORE HQRXIMLAPPL Y00187866AM22	15.9.20 21	300 nos. Mice	1061900	324864 00	AU	Recommended by D/o AH&D vide OM dated 05.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o AH&D vide OM dated 05.10.2021.
11.	RED BARN FARM, KARNATAKA HQRXIMLAPPL Y00190031AM22	21.9.20 21	5 nos. LIVE ADULT HORSES	1012990	442250 0	AU	Comments sought from DAHD on 27.09.2021. D/o AH&D vide email dated 28.09.2021 has sought some information/documents from the firm. Reminder sent to the firm on 27.10.2021.

12.	JAVED KHAN, GWALIOR HQRXIMLAPPL Y00190164AM22	21.9.20 21	6 NOS. RIDING HORSES AS PER ANNEXURE ATTACHED WITH DETAIL OF COUNTRIES & HORSES	1012990	801000 0	AU	Recommended by D/o AH&D vide OM dated 27.10.20 for import of 6 Nos of Riding Horses from Germany, France, Holland, Belgium, Italy, UK, Ireland and Spain. The Committee decided to Approve the case subject to conditions mentioned in the D/o AH&D vide OM dated 27.10.2021.
13.	Srinivas Sripada HQRXIMLAPPL Y00192188AM22	24.9.20 21	1 no. Pet Dog	1061900	100	AU	Recommended by D/o AH&D vide OM dated 05.10.2021. The Committee decided to approve the case subject to Approval from Competent Authority.
14.	LUPIN LIMITED, MUMBAI HQRXIMLAPPL Y00194528AM22	27.9.20 21	1500 nos. Mice	1069000	129601 08	AU	Recommended by D/o AH&D vide OM dated 05.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o AH&D vide OM dated 05.10.2021.
15.	Sireesh Vangumalla Reddy HQRXIMLAPPL Y00194338AM22	25.9.20 21	1 no. Service dog	1069000	1000	AU	Recommended by D/o AH&D vide OM dated 05.10.2021. The Committee decided to approve the case subject to Approval from Competent Authority.

16.	Sanjana Chandrashek HQRXIMLAPPL Y00193366AM22	24.9.20 21	1 no. Black and White female cat (sterilized). Breed-European Short Hair. Weight-4.6 kg	1061900	1000	AU	Recommended by D/o AH&D vide OM dated 29.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o AH&D vide OM dated 29.10.2021.
17.	ACCUVANCE LLP, DELHI HQRXIMLAPPL Y00196291AM22	28.9.20 21	8000 Units FROZEN BOVINE SEMEN GIR	5111000	462321 6	FOR BREEDING AND IVF PROGRAM	Comments sought from DAHD on 30.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
18.	DELTA EXIM SERVICES, MAHARASHTRA HQRXIMLAPPL Y00198046AM22	30.9.20 21	2 pairs FRIESIAN HORSE (FANCY)	1012990	100000 0	BREEDING	Comments sought from DAHD on 14.10.2021.
19.	Joel Jeorgie Jacob HQRXIMLAPPL Y00198017AM22	30.9.20 21	1 no of Dog and 1 No of Cat	1069000	800	AU	Recommended by D/o AH&D vide OM dated 13.10.2021. The Committee decided to Approve the case subject to further approval of Competent Authority.
20.	Pranav Bhandari HQRXIMLAPPL	3.10.20 21	1 no. Black and White Dog.	1061900	500000	AU	Recommended by D/o AH&D vide OM dated 20.10.2021. The Committee decided to approve the case subject to Approval

	Y00201314AM22		Great Dane and Labrador mix. 47 Kg				from Competent Authority.
21.	RAHUL MADAAN, HQRXIMLAPPL Y00194319AM22	28.9.20 21	1 no. Pet Dog.	1061900	5000	AU	Recommended by D/o AH&D vide OM dated 13.10.2021. The Committee decided to approve the case subject to Approval from Competent Authority.
22.	ABDUL SALAM, HQRXIMLAPPL Y00197163AM22	29.9.20 21	2 nos. Pet Cats	1064910	11250	AU	Comments sought from AH&D on 7.10.2021
22 (a)	Rosy Dabas HQRXIMLAPPL Y00212964AM22	14.10.2 1	1 No Pet Dog	01061900	500.00	AU	Recommended by D/o AH&D vide OM dated 27.10.2021. The Committee decided to approve the case subject to Approval from Competent Authority.
22 (b)	Karthikeyan Arcot Sadagopan HQRXIMLAPPL Y00214288AM22	16.10.2 1	1 No Pet Dog	0106491 0	20,000. 00	AU	Recommended by D/o AH&D vide OM dated 27.10.2021. The Committee decided to approve the case subject to Approval from Competent Authority.
Part 2	D/o Fisheries						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
23.	MANISANKAR HQRXIMLAPPL	8.5.21	10000 pcs. Ornamental Fish	3011000	900000	Trading	Comments sought from D/o Fisheries on 07.07.2021. Reminder sent to D/o Fisheries vide email dated 27.07.2021.

	Y00035688AM22						D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021. DL issued to the firm on 19.08.2021. Reminder issued to the firm on 18.09.2021.
24.	DOLSTON G HQRXIMLAPPL Y00175500AM22	02.9.21	100 Pairs Ornamental Fish: BETTA FISH Betta splendens	3011000	60000	AU	D/o Fisheries vide letter dated 26.10.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 26.10.2021.
25.	ARJUNA NATURAL PRIVATE LIMITED, KERALA HQRXIMLAPPL Y00194594AM22	22.9.20 21	100000 kgs. Fish body oil	1504201 0	714240 00	AU	D/o Fisheries vide letter dated 26.10.2021 informed that as per the OM No. j-1503528/6/2021-Fy (E-18311) dated 13.05.2021, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI standards/ regulations. The Committee decided to refer the case to FSSAI for their comments/inputs.
25 (a)	SVR AQUATICS TRANSHIPPING SERVICES HQRXIMLAPPL	19.10.2 1	8,15,000.00 Nos Ornamental Fish	0301110 0	69,61,7 90.00	Trading	D/o Fisheries vide letter dated 26.10.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Further, the licence should be limited only

	Y00217381AM22						for those species which are listed in the Annexure-I of the said Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 26.10.2021.
25 (b)	ARBEE BIOMARINE EXTRACTS PRIVATE LIMITED HQRXIMLAPPL Y00218177AM22	20.10.21	1500 MT FISH BODY OIL(ACID VALUE MAX 10,FFA MAX 5,PEROXIDE VALUE MAX 10 MEQ/KG,EPA+DHA: - MIN 18)	1504201 0	23,84,5 5,000.0 0	AU	D/o Fisheries vide letter dated 26.10.2021 informed that as per the OM No. j-1503528/6/2021-Fy (E-18311) dated 13.05.2021, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI standards/ regulations. The Committee decided to refer the case to FSSAI for their comments/inputs.

**Part
3**

D/o AH&D and MoEF&CC (WL)

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
26.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC [102100850011A M20]	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	0106390 0	696000	AU	Recommended by D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) vide letter dated 28.06.2021 has sought NOC from CWLW from the firm. Reminders sent to the firm on 28.07.2021 and 30.09.2021.

27.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC [072100850253A M20]	08.01.2 0	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques 2000 Nos EXOTIC LIVE BIRDS: CANARIES, TOUCAN/TOUCAN ETS, TURACOS, ARACARIS, SCREAMERS, CURASOWS, EXOTIC FRUIT PIGEONS/DOVES, EXOTIC FINCHES, SOFT BILLS OF THE AGE GROUP 2 MONTHS TO 20 YEARS 200 Nos LIVE ANIMALS MAMMALS – CAPYBARA, MARA AND WALLABY OF THE AGE GROUP 2 MONTHS TO 20 YEARS 500 Nos	0106320 0	329.0	Trading	Recommended by DAHD vide OM dated 28.12.2020. Comments sought from MOEF&CC (WL) on 10.01.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The reply from firm referred to MoEF (WL) vide email dated 28.07.2021. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021.Reminder issued to the firm vide DL dated 20.09.2021.
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			LIVE ANIMALS MAMMALS MARMOSETS, TAMARINS OF THE AGE GROUP 2 MONTHS TO 20 YEARS				
28.	Suhani Farms, Bangalore 01/53/8/54363/A M21/S-119/IC [072100850233A M21]	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	1063900	390000 0	Trading	Recommended by D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020. Comments sought from MOEF&CC (WL) on 23.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021. Reminder issued to the firm vide DL dated 20.09.2021.
29.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/A M21/S-159/IC	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus</i>	0106190 0	378750 0	Trading	Recommended by DAHD vide OM No. 110102(1)/ 40/2020 – Trade (E-18470) dated 08.02.2021. The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021,

			<i>Giganteus</i> (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)				24.05.2021, 30.06.2021 and 22.07.2021. The firm vide email dated 23.07.2021 has informed that they have submitted the NOC from the concerned Chief Wildlife Warden obtained through the PARIVESH portal. The reply from firm referred to MoEF (WL) vide email dated 23.07.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that comments are awaited from scientific authority.
30.	Green Zoological, Rescue & Rehabilitation Centre HQRXIMLAPPL Y00017244AM22	14.04.21	50 BENGAL TIGER (HYBRID) (PANTHER A TIGRIS) MALE / FEMALE 50 LION (HYBRID) (PANTHER A LEO) MALE / FEMALE 10 JAGUARS (PANTHER A ONCA) MALE/FEMALE 10 LEOPARD (PANTHER A PARDUS) MALE/FEMALE 10 COUGAR (PUMA CONCOLO R) MALE/FEMALE 12 CHEETAH (AFRICAN) (ACINONYX	01069000 01063900	21267999.6	AU	Recommended by DAHD vide OM dated 28.04.21. Comments sought from MoEF(WL) on 20.04.2021. MOEF&CC (WL) vide letter dated 03.05.2021 has sought some documents from the firm. The applicant vide letter dated 11.05.2021 has informed that they have already submitted CITES Permit for species listed in Appendix of CITES along with their application. The applicant vide email dated 13.05.2021 has informed that they have submitted the NOC for import from Chief Wild Life Warden to MoEF (WL) through the Parivesh Portal of MoEF(WL). Reminder sent to MoEF (WL) vide email dated 18.06.21. MoEF (WL) informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that clarification has to be sought from the firm regarding the source of the imported species. Firm has accordingly been informed. Reminder sent to firm vide email dated 27.07.2021. Reply from firm referred to MoEF (WL) vide email dated 30.07.2021. MoEF (WL) vide OM dated 27.10.2021 furnished comments for the import of 129 of the 286 live animals intended to be imported by the applicant.

JUBATUS) MALE/FEM ALE					
10 OCELOT (LEOPARD US PARDALIS) MALE/FEM ALE					
10 MARGAY (LEOPARD US WIEDII) MALE /FEM ALE					
10 JAGUARUN DI (HERPAILU RUS YAGOUAR OUNDI) MALE/ FEMALE					
8 GIANT ANTEATER S (MYRMECOPHAGA TRIDACTYLA) MALE/FEM ALE					
8 ANTEATER SPECIES (TAMANDU A SPECIES) MALE / FEMALE					
10 MEXICAN HAIRY DWARF PORCUPIN E (SPHIGGUR US MEXICANU S) MALE/FEM ALE					

The Committee decided to seek clarification from MoE (WL) regarding the remaining 157 live animals.

			8 BROWN BEAR (URSUS ARCTOS) MALE/FEM ALE				
			10 AMERICAN BLACK BEAR (URSUS AMERICAN US) MALE/FEM ALE				
			10 BOBCAT (LYNX RUFUS) MALE/FEM ALE				
			10 LINNAEUS' S TWOTOED SLOTH (CHOLOEP US DIDACTYL US) MALE/FEM ALE				
			50 AMERICAN FLAMINGO (PHOENICOPTERUS RUBER) MALE/FEM ALE				
31.	MODERN PET	10.4.21	128 Nos	1063200	463437		Recommended by DAHD vide OM dated 27.07.2021.

	CENTRE HQRXIMLAPPL Y00009187AM22		Psittaciformes (including parrots, parakeets, macaws and cockatoos)		.5		Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021. Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
32.	DELTA EXIM SERVICES HQRXIMLAPPL Y00166806AM22	19.8.21	2 Pairs live cat (ocelot, leopardus pardalis)	1061900	200000	AU	Comments sought from DAHD on 07.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. DAHD informed the Committee in its meeting No. 05/AM22 that the case is under examination with them. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 14.10.2021.
33.	MADRAS CROCODILE BANK TRUST HQRXIMLAPPL Y00169582AM22	24.8.21	2 Nos West African Dwarf crocodile 2 Nos American crocodile	1062000	0.00	Animal Exchange	Recommended by DAHD vide OM dated 14.09.2021. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 25.10.2021.
34.	FORTUNE ASSOCIATES	25.8.21	3 Pairs Cat (Captive Bred) 1	1069000	225600	AU	Comments sought from DAHD on 07.09.2021.

	HQRXIMLAPPL Y00170032AM22		year Old – Leptailurus serval				Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
35.	SUHANI FARMS HQRXIMLAPPL Y00171154AM22	26.8.21	24 Nos Mammals	1061900	300400 00	Trading	Comments sought from DAHD on 07.09.2021. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
36.	RED BARN FARM HQRXIMLAPPL Y00172546AM22	27.8.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	132600	Trading	Comments sought from DAHD on 07.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm Reminder issued to the firm vide DL dated 25.10.2021.
37.	SUHANI FARMS HQRXIMLAPPL Y00173139AM22	28.8.21	32 Nos Mammals	1061900	910520	Trading	Comments sought from DAHD on 07.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 07.09.2021.

							MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
38.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPL Y00173994AM22	31.8.21	10 Nos Mammals (5:5 Common Genet)	1061900	176800 0	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has requested the firm to submit NOC from CWW and CITES permit. DL issued to the firm on 14.10.2021. Reply from the firm referred to MoEF (WL) vide email dated 27.10.2021.
39.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPL Y00174183AM22	31.8.21	08 Nos Mammals (4:4 Red Kangroos)	1061900	902400 0	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has requested the firm to submit NOC from CWW and CITES permit. DL issued to the firm on 14.10.2021. Reply from the firm referred to MoEF(WL) vide email dated 27.10.2021.
40.	SOHAM PARTHA	31.8.21	02 Nos	1063200	176800	AU	Comments sought from DAHD on 08.09.2021.

	MUKHERJEE HQRXIMLAPPL Y00174325AM22		Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)				D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
41.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPL Y00174495AM22	31.8.21	10 Nos Mammals (5:5 Serval)	1061900	176800 0	AU	Comments sought from DAHD on 08.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 07.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
42.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPL Y00176549AM22	03.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	132600	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.

43.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPL Y00176542AM22	03.9.21	8 Nos Mammals	1061900	176800 0	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
44.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPL Y00176551AM22	03.9.21	2 Nos Birds:-- Birds of prey	1063100	376000 0	AU	Comments sought from DAHD on 08.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
45.	SUHANI FARMS, BANGALORE HQRXIMLAPPL Y00176882AM22	04.9.21	10 Nos Mammals:-- Reptiles (including snakes and turtles)	1062000	159120	AU	Comments sought from DAHD on 09.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 09.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.

46.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPL Y00181877AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	140960	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021. Reply from the firm, referred to MoEF(WL) vide email dated 27.10.2021.
47.	SUHANI FARMS, BANGALORE HQRXIMLAPPL Y00182083AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	140960	Trading	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. Reminder issued to the firm vide DL dated 25.10.2021.
48.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPL Y00182134AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	176200	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. DL issued to the firm on 14.10.2021.

							Reply from the firm, referred to MoEF(WL) vide email dated 27.10.2021.
49.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPL Y00182169AM22	11.9.21	6 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	132150 0	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) vide letter dated 11.10.2021 has sought NOC from CWLW and CITES Permit from the firm. DL issued to the firm on 14.10.2021. Reply from the firm, referred to MoEF (WL) vide email dated 27.10.2021.
50.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPL Y00182274AM22	12.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	133110	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 06/AM22 that comments are awaited from CZO. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
51.	Anurag Rajnarayan Kulshreshtha, HQRXIMLAPPL Y00193378AM22	25.9.20 21	1 no. Sun Conure Parrot	1063200	37200	AU	Recommended by DAHD vide OM dated 05.10.2021. Comments sought from MoEF&CC on 28.09.2021.

Part 4	MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
52.	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	NA	AU	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments.Application referred to MoEF (WL) again vide email dated 28.07.2021.Reminder sent to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the some clarification has been sought by them from the firm and reply from the firm is awaited.
53.	E.Chandran, Telangana 01/53/8/E/AM20/E-21/IC [092100850099A M20]	03.03.20	44 Nos. of Hunting Trophie	97050010	897000	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun. MOEF&CC (WL) informed the Committee in meeting no.03/AM22 dated 29.07.2021 that the firm needs to apply for NOC from CWLW through the Parivesh portal. The firm has been requested to apply for NOC from CWLW through the Parivesh portal vide email dated 2.8.2021.Reminder

							issued to the firm vide DL dated 20.09.2021.
							MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
54.	G. Amarender Reddy, Hyderabad 01/53/8/53861/A M21/G-13/IC	25.07.20	4 Nos. Animal Trophies	97050010	110000	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee in its meeting no. 06/AM22 that comments are awaited from scientific authority.
55.	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/A M21/M-53/IC [562100850171A M21]	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals	97050010	480000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought comments from Wildlife Institute of India. MoEF (WL) informed the Committee in its meeting No. 03/AM22 dated 29.7.2021 that they have received comments the scientific authority. MoEF (WL) vide email dated 27.06.2021 had sought some documents from the firm. The firm replied directly to MoEF (WL) vide email dated 30.06.2021. Reminder sent to MoEF (WL) vide email dated

			(Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name KobusEllipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck &Scientific Name Kobus Ellipsiprymnus)			02.08.2021. MoEF (WL) vide email dated 04.08.2021 has sought proof from the applicant that the animals have been legally hunted by the applicant. The firm replied directly to MoEF (WL). MoEF (WL) vide letter dated 11.09.2021 has requested the applicant to submit details of the address of the agency who has issued the hunting certificate. Reminder issued to the firm vide DL dated 20.09.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
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			1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck & Scientific Name- Damaliscus Pygargus Phillipsi).				
56.	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC [562100850172A	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes	97050010	530000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021 and 02.08.2021. The firm replied directly to MoEF (WL).

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	M21]	Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name KobusEllipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck &Scientific Name				MoEF (WL) vide letter dated 11.09.2021 has sought some information / documents from the firm. Reminder sent to firm vide DI dated 21.09.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
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			Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name DamaliscusPygargusP hillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name – Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella)				
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			1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck & Scientific Name – Damaliscus Pygargus Phillipsi).				
57.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/A M21/M-70/IC [092100850058A M21]	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	97050010	350000	AU	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. Reply from firm referred to MoEF (WL) vide email dated 02.06.2021. MoEF (WL) vide email dated 02.06.2021 informed that the firm had just forwarded their application for NOC. NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) informed the Committee that the firm needs to submit the CITES permit. DL issued to the firm regarding submission of CITES Permit on 20.09.2021. Reminder sent to the firm on 20.10.2021.
58.	Arun Mahendragir, Hyderabad 01/53/8/54600/A M21/A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERM Y	97050010	470000	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021.

	[052100850560A M21]						NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) vide email dated 04.08.2021 informed that the applicant needs to submit CITES permit for species listed in CITES. Reminder issued to the firm vide DL dated 20.09.2021. Reminder sent to the firm on 20.10.2021.
59.	West Bengal Zoo Authority HQRXIMLAPPL Y00123704AM22	24.6.21	1 No Mammals:-- Other (New Zealand)	1061900	0	Animal Exchange	Comments sought from DAHD on 22.09.2021 DAHD informed the Committee in its meeting No. 05/AM22 that the case is under examination with them. Comments sought from MoEF (WL) on 22.09.2021 MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
60.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPL Y00124622AM22	25.6.21	12 Nos Mammals:-- Other	1061900	388138	AU	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021. MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021.
61.	West Bengal Zoo	25.6.21	1 No	1061900	0	Animal Exchange	Recommended by DAHD vide OM dated 27.09.2021.

	Authority HQRXIMLAPPL Y00124644AM22		Red Panda (Ailurus fulgens fulgens) (Hungary)				Comments sought from MoEF (WL) on 22.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
62.	THE MERCHANTS HQRXIMLAPPL Y00010098AM22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. of Red Stag Taxidermy	9705001 0	741500	AU	Comments sought from MOEF (WL) on 04.07.2021. MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehra dun. MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm.
63.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPL Y00135881AM22	9.7.21	8 nos Monocular Night Vision Device	9004901 0	110110 .35	Supply to Forest Dept., Sikkim	Comments sought from MOEF (WL) on 13.07.2021. MoEF (WL) vide letter dated 19.07.2021 has requested the firm to submit 'No Objection Certificate', from the concerned Chief Wild Life Warden. DL issued to the firm on 19.08.2021. Reminder issued to the firm on 18.09.2021.
64.	A & S CREATIONS, DELHI HQRXIMLAPPL Y00157255AM22	09.8.21	4 Nos Other (ITC HS – 85269190)	8526919 0	436230 .44	Trading	Comments sought from MOEF (WL) on 10.08.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
65.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED, Indore HQRXIMLAPPL Y00164462AM22	17.8.21	2 set of RD706 – Remote Injection Rifle Kit with all Accessories, 1 set of Tranquilizer Gun & Tranquilizing equipment with all	9304000 0	665802	Trading	Comments sought from MOEF (WL) on 18.08.2021. MoEF (WL) vide letter dated 23.09.2021 has sought some clarification and documents from the firm. DL issued to the firm on 24.09.2021. The firm vide email dated 24.09.2021 has requested MoEF(WL) to cancel the application for 1 Qty Tranquilizing Gun of Gujarat and issue the license for the rest 3 Tranquilizing equipments for supply

			accessories and 1 set of Tranquilizer Gun – GUT.50 Telinject with all Accessories				to DFO, Uttarakhand, DFO, Arunachal Pradesh and Air Force Station, West Bengal. They have also submitted copy of NOC from CWLW, Arunachal Pradesh. MoEF (WL) vide email dated 05.10.2021 has requested the firm to submit necessary equipment specifications. Reply from the firm referred to MoEF(WL) on 07.10.2021. MoEF (WL) informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
66.	HIMACHAL HERBS HQRXIMLAPPL Y00126033AM22	28.6.21	150 MT Roots and Rhizomes:- --- Kuth root	1211904 6	178920 00	Trading	Comments received from D/o A,C&FW vide OM dated 31.08.2021. The Committee decided to seek comments from MoEF and Aayush. Comments sought from MoEF&CC and M/o Aayush on 22.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought Copy of CITES Permit, NOC for import from the concerned State CWW and Copy of the license granted by the CWW or any other officer authorized by the State Govt. To commence or carry on business or occupation as a dealer in Kuth. DL issued to the firm on 14.10.2021.
67.	A & S CREATIONS HQRXIMLAPPL Y00174072AM22	31.8.21	1 No Other (Vertonics GPS vertex, collars with standard accessories)	8526919 0	149130 .8	Trading	Recommended by MoEF (WL) vide letter dated 20.10.2021 for supply to Sanjay Tiger Reserve, Sidhi, MP with Wildlife Conservation Trust, Mumbai for Wildlife Monitoring and Conservation Activities. The Committee decided to Approve the case for supply to Sanjay Tiger Reserve, Sidhi, MP with Wildlife Conservation Trust, Mumbai for Wildlife Monitoring and Conservation Activities, subject to conditions mentioned in the MoEF(WL)

							letter dated 20.10.2021.
68.	A & S CREATIONS, NEW DELHI HQRXIMLAPPL Y00174351AM22	31.8.21	1 No Other (GPS Collars with standard accessories)	8526919 0	401319	Trading	Recommended by MoEF (WL) vide letter dated 20.10.2021 for supply to DFO, Khowai District, Teliamura, Tripura by Asian Nature Conservation Foundation, Bangalore for elephant monitoring and conservation. The Committee decided to Approve the case for supply to DFO, Khowai District, Teliamura, Tripura by Asian Nature Conservation Foundation, Bangalore for elephant monitoring and conservation, subject to conditions mentioned in the MoEF(WL) letter dated 20.10.2021.
69.	HI TECH ADVANCE PRODUCTS, INDORE HQRXIMLAPPL Y00176976AM22	04.9.21	38 pcs. Injection rifle/dart projector and accessories	9304000 0	594957 .79	Trading	Recommended by MoEF&CC (WL) vide letter dated 07.10.2021 for supply to DFO Pakke WLS and Tiger Reserve Seijosa, and Dr. Khursheed Ahmad, JKWLDPD Kashmir. The Committee decided to Approve the case for supply to DFO Pakke WLS and Tiger Reserve Seijosa, and Dr. Khursheed Ahmad, JKWLDPD Kashmir, subject to conditions mentioned in the MoEF(WL) letter dated 07.10.2021.

**Part
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Ministry of Steel (MoS)

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
70.	NAGPUR PYROLUSITE P LTD	29.7.21	265 MT Titanium Alloy Scrap	8108300 0	599430 00	AU	Comments sought from M/o Steel on 04.08.2021. M/o Steel vide email dated 11.08.2021 has sought some

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	HQRXIMLAPPL Y00149969AM22						information / documents from the firm.
							Comments sought from MoEF (HSMD) on 04.08.2021.
							MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm.
71.	BAJRANGBALI RE-ROLLERS PRIVATE LIMITED, ODISHA HQRXIMLAPPL Y00160869AM22	12.8.21	200 MT Waste and scrap	8110200 0	666600 0	AU	Comments sought from M/o Steel on 17.08.2021.
72.	BOON METAL & ALLOYS CORPORATION, GUJARAT HQRXIMLAPPL Y00183734AM22	14.9.21	25 MT Ferro-silicon :-- Containing by weight more than 55 percent of silicon	7202210 0	326250 0	AU	Comments sought from M/o Steel on 17.09.2021.
Part 6	MoEF&CC (OC) and D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
73.	HEMANI INDUSTRIES	16.9.21	700 MT CARBON TETRA	2903140 0	789600 00	AU	Comments sought from MoEF (OC) on 24.09.2021. MoEF (OC) vide OM dated 28.09.2021 has sought some

	LIMITED, MUMBAI HQRXIMLAPPL Y00185764AM22		CHLORIDE				clarification from the firm. DL issued to the firm on 28.09.2021. Reply from the firm referred to MoEF&CC (OC) on 27.10.2021. Comments sought from C&PC on 20.09.2021. Application referred to D/o C&PC again on 24.09.2021.
74.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPL Y00192087AM22	23.9.20 21	700 MT Carbon Tetra Chloride	2903140 0	7,81,20 ,000	AU	Comments sought from MoEF (Ozone Cell) on 24.09.2021. MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm. Reminder issued to the firm vide DL dated 27.10.2021. Comments sought from C&PC on 24.09.2021
Part 7	MeitY						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
75.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036155AM22	07.05.2 021	2757 Nos Desktop Computers	8471500 0	1,26,78 ,299.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
76.	M/s. Lenovo (India) Private Limited	07.05.2 021	5698 Nos	8471500 0	2,67,07 ,645.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide

	HQRXIMLAPPL Y00036161AM22		Desktop Computers				email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
77.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036181AM22	08.05.2 021	7014 Nos Desktop Computers	8471500 0	2,93,39 ,301.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
78.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036193AM22	08.05.2 021	1585 Nos Desktop Computers	8471500 0	69,29,8 73.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
79.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036133AM22	08.05.2 021	130 Nos Desktop Computers	8471500 0	8,92,03 3.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting

							No.06/AM22 that the case is under examination with them.
80.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036197AM22	08.05.2 021	2438 Nos Desktop Computers	8471500 0	1,14,20 ,813.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
81.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036205AM22	08.05.2 021	4934 Nos Desktop Computers	8471500 0	1,98,65 ,334.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
82.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036211AM22	08.05.2 021	341 Nos Desktop Computers	8471500 0	19,83,5 78.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
83.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036215AM22	08.05.2 021	923 Nos Desktop Computers	8471500 0	39,79,5 28.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated

							29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
84.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036219AM22	08.05.2021	4489 Nos Desktop Computers	8471500 0	1,91,92,714.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
85.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036233AM22	08.05.2021	3099 Nos Desktop Computers	8471500 0	1,40,73,121.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
86.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036236AM22	08.05.2021	2286 Nos Desktop Computers	8471500 0	91,13,736.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
87.	M/s. Lenovo (India) Private Limited	08.05.2021	2703 Nos	8471500 0	1,23,60,016.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide

	HQRXIMLAPPL Y00036241AM22		Desktop Computers				email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
88.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036244AM22	08.05.2 021	3290 Nos Desktop Computers	8471500 0	1,02,89 ,632.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
89.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036245AM22	08.05.2 021	2322 Nos Desktop Computers	8471500 0	1,09,58 ,642.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
90.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036247AM22	08.05.2 021	233 Nos Desktop Computers	8471500 0	7,16,81 9.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting

							No.06/AM22 that the case is under examination with them.
91.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036250AM22	08.05.2 021	2020 Nos Desktop Computers	8471500 0	98,86,4 53.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
92.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036255AM22	08.05.2 021	4622 Nos Desktop Computers	8471500 0	2,13,79 ,873.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.06/AM22 that the case is under examination with them.
93.	JABIL CIRCUIT INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00164964AM22	18.8.21	5 Nos Personal computer	8471301 0	712376	Manufactur ing	Comments sought from MeitY on 18.08.2021. MeitY vide email dated 19.08.2021 has sought some information / documents from the firm. Reminder issued to the firm vide DL dated 15.09.2021. Final Reminder sent to the firm on 20.10.2021. The Committee decided to Reject the case due to no reply from the firm.

94.	Indian Institute of Technology Guwahati, ASSAM HQRXIMLAPPL Y00180176AM22	08.9.21	10 gms Gold Wire, Au 99.99 percent pure 1 mm diameter, sold per gram approx 6.85cm/ gram	7114191 0	70992	Research	Recommended by MeitY vide email dated 22.09.2021
							Recommended by DPIIT vide OM dated 08.10.2021.
							The Committee decided to approve the case subject to conditions mentioned in the MeitY email dated 22.09.2021 and DPIIT OM dated 08.10.2021.
95.	GUIDEHOUSE INDIA PRIVATE LIMITED, TRIVANDRUM HQRXIMLAPPL Y00186734AM22	17.9.21	1084 nos. Personal computer	8471301 0	0	AU	Comments sought from MeitY on 20.09.2021. Meity vide email dated 24.09.2021 has sought some information from the firm. Reminder sent to the firm vide DL dated 04.10.2021.
96.	ASHRAY CHARITABLE TRUST, Varanasi HQRXIMLAPPL Y00193205AM22	24.9.20 21	23 nos. Laptops (Computers)	8471309 0	10606. 96	AU	Comments sought from MeitY on 28.09.2021.
97.	SPEL SEMICONDUCT OR LIMITED, KANCHIPURA M HQRXIMLAPPL Y00194333AM22	25.9.20 21	635 KME Gold in the form of wire (0.8mil,0.9mil,1.0mil, 1.2mil and 1.5mil)	7108130 0	272211 39.5	AU	Recommended by MeitY vide email dated 06.10.2021. For Ex-post Facto Approval.

From *my*

98.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00203003AM22	5.10.20 21	180 nos. Personal Computers	8471301 0	676000	Trading	Comments sought from MeitY on 7.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm. Reminder sent to the firm on 25.10.2021.
99.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00203010AM22	5.10.20 21	170 nos. Personal Computers	8471301 0	683000	Trading	Comments sought from MeitY on 7.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm.
100.	INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00203034AM22	5.10.20 21	180 nos. Personal Computers	8471301 0	477465 0	Trading	Comments sought from MeitY on 07.10.2021. MeitY vide email dated 18.10.2021 has sought some information from the firm. Reminder sent to the firm on 25.10.2021.
Part 8	Ministry of Mines						
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status

101.	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	25169020	9000000	Trading	Comments sought from M/o Mines on 03.09.2019. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminders sent on 09.03.2021, 30.06.2021, 28.07.2021, 20.09.2021 and 27.10.2021.
102.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	25140000	29615062.50	AU	Comments sought from M/o Mines on 10.01.2020. Ministry of Mines vide OM No. 16/10/2020-M.V. dated –nil- has requested to take decision in the matter subject to the comments/inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments. Reminders sent on 09.03.2021, 30.06.2021, 28.07.2021, 20.09.2021 and 27.10.2021.
103.	Vyara Tiles	21.08.2	26 MTs	2517410	342067	AU	Recommended by DPIIT vide OM dated 18.12.2020.

From *my*

	Private Limited, Gujarat 01/53/8/54017/A M21/V-25/IC	0	Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	0	.14		Comments sought from M/o Mines on 25.08.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. For comments. Accordingly, Gujarat State Govt. Has been requested to provide their comments vide e-mails dt. 17.11.2020. Reminders sent vide emails dated 09.03.2021, 24.05.2021, 30.06.2021, 28.07.2021, 20.09.2021 and 27.10.2021.
104.	Sahil Gupta, Haryana 01/53/8/54277/A M21/S-111/IC\ [332100850011A M21]	07.10.20	26631 Kgs. Zinc Ash	26201990	1344182.64	AU	Comments sought from M/o Mines on 09.10.2020. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V has sought some clarification from the firm. Reminders sent to firm on 30.06.2021 and 28.07.2021. Reminder sent to the firm vide DL on 20.09.2021.
105.	ASIAN GRANITO INDIA LIMITED, AHMEDABAD HQRXIMLAPPL Y00177915AM22	04.9.21	4000 MT ROUGH MARBLE BROKEN STONE	25174100	32778000	AU	Comments sought from DPIIT on 09.09.2021. DPIIT vide OM dated 22.09.2021 has sought some information from the firm. DL issued to the firm on 22.09.2021. Comments sought from M/o Mines on 09.09.2021. M/o Mines vide OM dated 16.10.2021 has informed that India is

							self-sufficient in Marble deposits and can meet both domestic and export requirements. Hence, this import may not be recommended. In view of the above, the Committee decided to Reject the case.
106.	B.R. STEEL INDUSTRIES HQRXIMLAPPL Y00185499AM22	15.9.2021	54 MT Perlite	25301020	614968.2	SELF USE	Comments sought from M/o Mines on 14.10.2021. M/o Mines vide email dated 26.10.2021 has informed that comments are awaited from IBM.
Part 9	DHI						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
107.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/A M21/R-25/IC [322100850253A M21]	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	84559000	222500	AU	Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information / documents from the firm. Reminders sent to the firm on 30.06.2021, 28.07.2021, 20.09.2021 and 20.10.2021.
108.	LAXMI METAL WORKS, DELHI HQRXIMLAPPL	13.9.21	5000 MT Parts of ships, floating structure and vessels (excluding hull,	73269080	258825000	AU	Recommended by DHI vide letter dated 08.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DHI letter dated 08.10.2021.

	Y00183049AM22		propellers and paddle-wheels)				
109.	CUMMINS TECHNOLOGIE S INDIA PRIVATE LIMITED, PUNE HQRXIMLAPPL Y00202838AM22	25.9.20 21	290 nos. Of air or Vacuum pumps and compressors (HE600 Turbocharger Turbine Housing -X094124, HE900 Turbocharger Compressor Housing - X094130, HE600 Turbocharger Shaft and Wheel - X094136 etc.)	8414909 0, 8483300 0	983805 5.68	AU	Comments sought from DHI on 6.10.2021. DHI vide OM dated 20.10.2021 has sought some clarification from the firm. DL issued to the firm on 25.10.2021. Reply from the firm referred to DHI vide email dated 27.10.2021.
Part 10	MHA (PM Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
110.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC [052100850796A M20]	12.3.20	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	9005800 0	120000	Trading	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. The firm's IEC has been referred to MHA on 04.10.2021. Reminder sent to the firm to submit ANF-1 vide DL dated 27.10.2021. Reminders sent to Home Department, Government of

							Maharashtra by MHA on 21.10.2020, 25.11.2020, 09.03.2021, 24.05.21 and 09.08.2021.
111.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/A M21/S-6/IC	03.6.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	8525809 0	148532 5	Trading	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. Of item have been sought from Home Deptt., Govt. Of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them by MHA on 18.09.2020, 24.11.2020 and 04.01.2021, 26.02.2021, 09.03.2021 and 24.05.2021.
112.	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC	13.7.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	9004901 0 9004901 0	232880 0	AU	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. Of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further.

							Reminder sent to Home Department; Govt. Of Maharashtra by MHA on 25.11.2020, 30.12.2020, 10.03.2021, 24.05.2021 and 09.08.2021.
113.	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/A M21/K-10/IC [042100850556A M21]	17.7.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	8525800 0	148532 5	Trading	Comments sought from MHA (PM Divn on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Dept., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to Home Dept., Govt. Of Tamil Nadu by MHA on 18.09.2020, 24.11.2020, 10.03.2021, 24.05.2021 and 09.08.2021. Comments sought from DoT on 21.07.2020. DoT vide letter No. R-11020/05/2016-PP dated 15.01.2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 30.03.2021, 04.08.2021 and 30.09.2021. Comments sought from DGCA on 21.07.2020. Reminders sent to DGCA vide emails dated 30.03.2021, 04.08.2021, 09.09.2021 and 30.09.2021.
114.	Shobha Anand Prints Pvt. Ltd. Hyderabad 01/53/8/54520/A M21/S-134/IC [092100850064A M21]	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs	9005801 0	263732 3.68	AU	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with relevant documents.

			Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50 (5)3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.				Firm vide email dated 12.01.2021 has been requested to submit the request letter received from Police Department. Reminders sent to firm on 30.03.2021, 28.07.2021 and 30.09.2021. The Committee decided to Reject the case due to no reply from the firm.
115.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/A M21/S-147/IC	9.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BKP/N IT-44I/2020-21; Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	90049010	1065748	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. Of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent to Home Department, Govt. Of West Bengal by MHA on 03.03.2021 and 25.05.2021.
116.	Culminating Technologies, Allahabad 01/53/8/E/AM20/C-27/IC	28.11.19	1 No. Night Vision Device	90051000	140000	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on

							11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminders sent on 04.08.2021, 30.09.2021, 27.10.2021.
117.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/A M21/H-71/IC [052100850732A M21]	14.2.21	5000 Nos `Small Caliber Ammunition`1)- 5.56 APM 73gr(Qty-1000),2)- 5.56 RazorCore 77gr(Qty-1000), 3)- 7.62 RazorCore175gr(Qty-1000), 4)- 7.62M80 149gr (Qty-1000), 5)- .338 Lapua Magnum250gr(Qty-1000).	93062100	250000.00	AU	Comments sought from MHA (PM Divn.) on 17.02.2021. A letter has been received by MHA on 30.09.2021. The matter however has not been suitably clarified. The case has been re-submitted to MHA for further consideration.
118.	KAPRI CORP HQRXIMLAPPL Y00114116AM22	14.6.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001)	93069000	16,93,511.79	AU	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police.

			1 Nos Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)				MHA vide letter dated 30.09.2021 informed that Home Department, Govt. Of Punjab has furnished supply order on 23.08.2021. Further, the firm's IEC has been referred to MHA on 04.10.2021. MHA informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
119.	ALPHA DESIGN TECHNOLOGIE S PRIVATE LIMITED, BANGALORE HQRXIMLAPPL Y00099278AM22	25.5.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	9305910 0	16,93,5 36	AU	Comments sought from MHA on 03.06.2021. MHA vide email dated 21.06.2021 has sought some documents from the firm. Reply from firm referred to MHA vide email dated 23.07.2021. Reminder sent to MHA vide email dated 10.08.2021. MHA vide letter dated 30.09.2021 informed that comments from security agency are awaited. MHA informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
120.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPL Y00029532AM22	29.4.21	10 Nos Passive night vision goggles	9004901 0	51830	R&D	Comments sought from MHA on 22.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 22.06.2021. Reminders sent to the firm on 19.06.2021, 04.08.2021, 17.08.2021 and 30.09.2021. The Committee decided to Reject the case due to no reply from the firm.
121.	PRECITEX EQUIPMENTS (PVT.) LTD.	19.7.21	2500 Nos Telescopic sights for	9013101 0	187500 00	Trading	Comments sought from MHA on 04.08.2021. MHA vide OM dated 13.08.2021 has requested information

	HQRXIMLAPPL Y00142171AM22		fitting to arms				regarding the end user. DL issued to the firm on 26.09.2021. Reminder sent to firm on 25.09.2021. The Committee decided to send Final Reminder to the firm.
122.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00153309AM22	03.8.21	5 Nos Other sporting, hunting or target- shooting shotguns, including combination shotgun-rifles	9303200 0	350000	Trading	Comments sought from MHA on 10.08.2021. MHA informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
123.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00148002AM22	27.7.21	300000 nos. cartridges and parts thereof	9306300 0	104850 0	AU	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 19.08.2021. The reply from firm referred to MHA vide email dated 27.08.2021. MHA informed the Committee in its meeting No. 06/AM22 that they have sought some clarification from the firm.
124.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00125933AM22	03.8.21	15000 nos. 5.56X45MM BLANK AMMUNITION	9306300 0	425000	Trading	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 18.08.2021. Reminder sent on 30.09.2021. MHA vide OM dated 07.09.2021 had sought some clarification from the firm. Reply from firm referred to MHA on 30.09.2021. MHA informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.

125.	JAGDAME STORE, KOLKATA HQRXIMLAPPL Y00153944AM22	04.8.21	1 No NIGHT VISION BINOCULAR	9005100 0	86710	Trading	Comments sought from MHA on 10.08.2021. MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/Uts. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 02.09.2021. Reminder sent on 30.09.2021.
126.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00168458AM22	23.8.21	300000 nos. NEUTRO++EVO INE ROSSO 127012N	9306300 0	120000 0	AU	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. MHA informed the Committee in its meeting No. 06/AM22 that they have sought some clarification from the firm.
127.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00168651AM22	23.8.21	300000 Nos NEUTRO++EVO INE ROSSO 127012N	9306300 0	105000 0	AU	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. MHA informed the Committee in its meeting No. 06/AM22 that they have sought some clarification from the firm.
128.	WW DEFSYS PRIVATE LIMITED, DELHI HQRXIMLAPPL Y00180059AM22	08.9.21	2 Nos Telescopic sights for fitting to arms	9013101 0	53242. 52	AU	Comments sought from MHA on 10.09.2021. MHA vide letter dated 28.09.2021 has returned the application to DGFT with a request to ascertain the end user for the subject import and refer the proposal to the concerned department. DL issued to the firm on 30.09.2021.

129.	TONBO IMAGING PRIVATE LIMITED, BANGALORE HQRXIMLAPPL Y00185823AM22	16.9.21	7 Nos Passive night vision goggles	9004901 0	158580 00	Other – Temporary Import for Testing and Evaluation	Comments sought from MHA on 20.09.2021. Reminder sent to MHA on 30.09.2021. MHA vide letter dated 30.09.2021 has returned the application to DGFT with a request to ascertain the end user for the subject import and refer the proposal to the concerned department. DL issued to the firm on 04.10.2021. MHA vide OM dated 08.10.2021 has informed that the firm is the end user itself in this case. The equipment proposed to be exported back once the testing and evaluation is completed. However, CAPF/SPO is not end user in this case. Therefore, MHA has returned the proposal for necessary action. The Committee decided to examine the case on file.
130.	PLR SYSTEMS PRIVATE LIMITED, Ahmedabad HQRXIMLAPPL Y00194660AM22	27.9.20 21	1450 nos. BARREL ASSY, BLADE FRONT SIGHT S. ASSY, BAR, FRONT SIGHT etc.	9305910 0	178225 2.2	AU	Comments sought from MHA on 29.09.2021. MHA informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.

**Part
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DDP / DRDO

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
131.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/ V-55/IC [052100850792A	06.03.2 0	20 Nos UAV components	8543709 9	--	AU	The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021. DDP vide email dated 22.04.2021 has sought some clarification from the firm. Reminders sent to firm on 04.08.2021 and

	M20]						30.09.2021.
132.	SRIJAN SYSTEMS (P) LTD., HQRXIMLAPPL Y00117943AM22	18.6.21	80000 nos. of Flobert Blanks; 25000 nos. of BIRD BANGER; 25000 nos. of BIRD WHISTLERS and 120 nos. of 6 Shot Launcher RECORD 6mm	9306300 0 3604909 0 9303900 0	143568 0	Supply to Governmen t Agencies and Airport Authorities	Recommended by PESO vide letter dated 02.07.2021. DoT vide letter dated 02.09.2021 informed that no NOC/Comment is required from WPC Wing for its import. Recommended by DRDO vide email dated 17.09.2021. DGCA vide email dated 21.10.2021 has stated the following: "The products has been crossed checked with different aerodrome operators i.e. Airports Authority of India (AAI) , Bengaluru International Airport (BIAL) , Mumbai International Airport Limited (MIAL) & IGI New Delhi Airport (Delhi International Airport Limited) and they has confirmed that these "Flobert Blanks, BIRD BANGER, BIRD WHISTLERS and 6 Shot Launcher are being used in the bird scaring and useful for the wildlife management at aerodromes. aerodrome operators have already placed the orders to srijan system and looking forward for the delivery of the product." The Committee examined the case and noted that items intended to be imported are not concerned with any specific wild life species. Therefore, the Committee decided that comments from MoEF&CC (WL) were not required in this case. The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 02.07.2021, DRDO email dated 17.09.2021 and DGCA email dated 21.10.2021.

133.	PLR SYSTEMS PRIVATE LIMITED, Ahmedabad HQRXIMLAPPL Y00189731AM22	21.9.20 21	2010 nos. GAS CYLINDER BLOCK, LOCK HOUSING, LOCK HOUSING PIN , CARRYING HANDLE BASE etc.	9305910 0	296707 2	AU	Recommended by DRDO vide email dated 08.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DRDO email dated 08.10.2021.
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Part 12	M/o P&NG						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
134.	Reliable Industries., Uttar Pradesh 01/53/8/55297/A M21/R-81/IC	08.03.21	35000 Mts Solvent 125/240 (Petroleum Hydrocarbon solvent) As Specified Under Standard Is1745	27101920	1469125000.00	AU	M/o P&NG vide OM dated 12.10.2021 informed that the item intended to be imported by the firm is produced by indigenous sources. In view of the above, the Committee decided to Reject the case.
135.	OM ENTERPRISES HQRXIMLAPPL Y00100011AM22	25.5.21	1000 MT LOW AROMATIC WHITE SPIRIT, 1000 MT MINERAL HYDROCARBON OIL, 1000 MT INDUSTRIAL SOLVENT	27102090	156975000	Trading	M/o P&NG vide OM dated 25.10.2021 has informed that the firm may procure Low Aromatic White Spirit from domestic sources. The remaining items i.e. Mineral Hydrocarbon Oil and Industrial Solvent may be imported through IOCL as per extant policy for import of product under ITC (HS) Code 27101920 and 27101290 resp. The Committee decided to examine the case on file.

136.	P. A. S PETRO PRODUCT HQRXIMLAPPL Y00139830AM22	15.7.21	1000 MT of Solvent 125/240 (Petroleum Hydrocarbon Solvent), 1000 MT of Kerosene and 1000 MT of Kerosene Intermediate	2710209 0	144007 500	AU	Comments sought from M/o P&NG on 16.07.2021 Firm was requested to furnish technical specifications vide email dated 16.07.2021. Firm replied directly to M/o P&NG vide email dated 20.07.2021. Reminder sent to M/o P&NG vide email dated 02.08.2021. M/o P&NG vide email dated 19.08.2021 has sought latest technical specification for the items to be imported from the firm. Reply from firm referred to M/o P&NG vide email dated 07.09.2021. Reminder sent to M/o P&NG on 30.09.2021. M/o P&NG informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
137.	PON PURE CHEMICAL INDIA PRIVATE LIMITED, CHENNAI HQRXIMLAPPL Y00151342AM22	31.7.21	1000 MT EXXSOL D60	2710209 0	829400 00	Supply to Actual Users	Comments sought from M/o P&NG on 05.08.2021. M/o P&NG informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
138.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00160598AM22	11.8.21	642 Kgs Gasoline, CEC-RF- 12-09, CEC-RF-02-03 Oxy 0.1PCT, Diesel, CEC-RF-79-07	2710124 9/271019 44	318087 .78	AU	Recommended by M/o P&NG vide OM dated 28.10.2021. The Committee decided to Approve the case subject to further approval by Competent Authority.

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139.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPL Y00167648AM22	20.8.21	11888 Kgs Motor gasoline conforming to standard IS 2796	2710124 1	775090 1.54	AU	Recommended by M/o P&NG vide OM dated 28.10.2021. The Committee decided to Approve the case subject to further approval by Competent Authority.
140.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPL Y00170391AM22	25.8.21	500 MT ISOPAR – G 2000 MT ISOPAR – H	2710129 0	278240 000	Supply to AU	Recommended by M/o P&NG vide OM dated 28.10.2021. The Committee decided to Approve the case subject to further approval by Competent Authority.
141.	MARUTI SUZUKI INDIA LIMITED HQRXIMLAPPL Y00170917AM22	26.8.21	9167 Kgs Motor gasoline conforming to standard IS 2796	2710124 1	348444 7.82	AU	Recommended by M/o P&NG vide OM dated 26.10.2021. The Committee decided to Approve the case subject to further approval by Competent Authority.
142.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD, GURGAON HQRXIMLAPPL Y00181492AM22	10.9.21	1530 kgs. Motor gasoline conforming to standard IS 2796	2710124 1	738666	AU	Comments sought from M/o P&NG on 14.09.2021. Application referred to M/o P&NG again on 30.09.2021. M/o P&NG informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
143.	TOTAL OIL INDIA PRIVATE	12.8.21	2400 MT KETRUL D80	2710192 0 2710129	28,68,8 2,000.0 0	AU	Recommended by M/o P&NG vide OM dated 13.10.2021.

	LIMITED HQRXIMLAPPL Y00160968AM22		1600 MT KETRUL D80 HN 120 MT SOLANE 100-155 K	0			The Committee decided to Approve the case subject to further approval by Competent Authority.
Part 13	DoT						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
144.	Airports Authority of India, Delhi 01/53/8/54438/A M21/A-76/IC [052100850522A M21]	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	85255010	2888015.06	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019. Reminder issued to the firm vide DL dated 29.09.2021.
145.	Airports Authority of India, Delhi 01/53/8/54439/A M21/A-77/IC [052100850523A M21]	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	85255010	112632587.22	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminder issued to the firm vide DL dated 29.09.2021.
146.	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/A M21/A-85/IC	23.11.20	2 Nos. X- Band Magnetron Transmitter	852610070	20003200	Trading	Comments sought from DoT on 23.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing.

	[072100850254A M21]						Reminders sent to firm on 31.03.2021 and 29.09.2021.
147.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55270/A M21/F-36/IC [312100850325A M21]	05.03.2 1	10000 Nos Sensor – Tier Air Pressure (TIS-03) 150 Nos SENSOR ADPTIVESPEED CONTROL(LRR4R) 3000 Nos SENSOR &BRACKET ASSY – DASM (FR5CPCCF) 5500 Nos MODULE BLINDSPOT DETECTION(77V12 CRN)	8526919 0 8526919 0 8526919 0 8526919 0	664094 97.00	AU	Comments sought from DoT on 10.03.2021. DoT vide letter dated 16.03.2021 informed that applicant may submit import license from the concerned RLO of WPC Wing. Reminder sent to the firm vide email dated 30.03.2021. Reply from firm referred to DoT vide email dated 31.03.2021. Reminders sent to DoT vide emails dated 24.05.2021 and 29.09.2021. DoT vide letter dated 04.10.2021 informed that firm has to obtain Import License from concerned RLO of WPC Wing for Sensor and Bracket Assy-DASM(FR5CPCCF)-quantity 3000 and Module Blind Spot detector (77V12CRN)-quantity-5500. However, NOC for Sensor Tier Air Pressure-quantity 10000 and Adaptive Speed Control-quantity 150 is conveyed. Accordingly, DL issued to the firm on 04.10.2021.
148.	VIKRAM SARABHAI SPACE CENTRE HQRXIMLAPPL Y00140272AM22	16.7.21	6 nos. of HIGH SPEED TTL TRANSMITTER 2H; 6 nos. of HIGH SPEED TTL RECEIVERS 2H	8525509 0	930384	AU	Comments sought from DoT on 16.07.2021. DoT vide letter dated 13.08.2021 has sought technical literature/ RF specification from the firm. DL issued to the firm on 19.08.2021. Reply from the firm referred to DoT vide email dated 30.09.2021. DoT vide letter dated 07.10.2021 has informed that products do not seem to be a RF/Wireless Product. No NOC/Comment is required from WPC Wing for its import.

							The Committee decided to seek comments from MeitY
Part 14	DoT and DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
149.	Revogue, Goregaon West, Mumbai 01/53/8/E/AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	95030030	7.1068760	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 02.12.2020. Reminders sent to DGCA vide emails dated 09.03.2021, 30.03.2021 and 04.08.2021.
150.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/A M21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA/ Drones from China	85437099	.08000	AU	Comments sought from DoT on 28.09.2020 DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 28.09.2020 Reminder sent to DGCA vide email dated 30.03.2021.
151.	Manoj dodda., Vijayawada 01/53/8/54599/A M21/M-84/IC	10.12.20	1 Nos drone for individual student project	0153015344	3000.00	AU	Comments sought from DGCA & DoT on 12.01.2021. DoT vide letter dated 08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of

							WPC Wing. Reminder sent to applicant on 31.03.2021 and 30.09.2021.
152.	San Marine 01/53/8/54866/A M21/S-169/IC [262100850228A M21]	27.01.2 1	1 Nos 4KW Radar	8526100 0	470497 .00	AU	Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021 and 29.09.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021. Reminders sent to DGCA on 09.09.2021, 04.10.2021 and 27.10.2021.
153.	Ambuja Cements Ltd., Rajasthan 01/53/8/53333/A M21/A-137/IC [032100850523A M21]	15.03.2 1	1 Unt Elios 2 Professional Package (None, Standard) Elios 2 UAV 1 Unt GCS ADDITIONAL RC (NO TABLET) (STANDARD) (Remote Control)	8802110 0 8526920 0	374825 9.00	AU	Comments sought from DGCA & DoT on 16.03.2021. DoT vide letter dated 17.03.2021 has informed that the applicant may approach concerned RLO of WPC wing for grant of ETA. Reminders sent to firm on 31.03.2021 and 29.09.2021. Comments sought from DGCA on 16.03.2021. Reminder sent to DGCA on 04.10.2021 and 27.10.2021.
154.	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/ G-51/IC	30.01.2 0	1 No. Drone	9805900 0	11.7	AU	Comments sought from DGCA & DoT on 06.02.2020. DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019.

							Comments sought from DGCA & DoT on 06.02.2020.
							Reminders sent to DGCA vide emails dated 09.03.2021 and 09.09.2021.
155.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/A M21/T-29/IC [072100850187A M21]	17.08.20	50 CTN Precision Agriculture Spray Drone	84248200	3.7	Trading	Comments sought from DGCA on 19.08.2020. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020. Comments sought from DoT on 19.08.2020. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable. Reminder sent to firm on 29.09.2021. Reply from firm referred to DoT vide email dated 25.10.2021.
156.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC [052100850431A M21]	08.09.20	1 Unit Transmitter	95030090	.02	Trading	Comments sought from DoT on 10.09.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm replied vide email dated 13.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the

							concerned respective RLO of WPC wing. Reminder sent to firm on 29.09.2021.
							Comments sought from DGCA on 10.09.2020. Reminder sent to DGCA on 29.09.2021 and 27.10.2021.
157.	Danny Dsouza., Thane 01/53/8/54937/A M21/D-36/IC	04.02.2 1	1 Unt Marine Radar JMR-9225-6XC	8526100 0	235500 0.00	AU	Recommended by DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021, 30.09.2021 and 27.10.2021.
158.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/A M21/A-122/IC	08.02.2 1	3 Nos Radar Detector	8526100 0	131771 .00	AU	Recommended by DoT vide letter dated 18.02.2021. Comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021, 30.09.2021 and 27.10.2021.
159.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/A M21/D-40/IC	03.03.2 1	100 Nos BS 9000 Backsense	8526100 0	271763 2.24	Trading	Comments sought from DoT on 24.03.2021. DoT vide letter dated 24.09.2021 has directed the firm to obtain ETA Certificate and import clearance subsequently. DL issued to the firm on 29.09.2021.

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	[022100850269A M21]						Comments sought from DGCA on 24.03.2021. Reminders sent to DGCA vide emails dated 09.09.2021, 30.09.2021 and 27.10.2021.
160.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/A M21/D-43/IC [022100850272A M21]	12.03.21	20 Nos BS-8000 Programmable Radar System	85261000	753542.45	Trading	Comments also sought from DoT on 24.03.2021. DoT vide letter dated 01.04.2021 has sought some information from the firm. Reply from firm referred to DoT vide email dated 01.04.2021. DoT vide letter dated 07.06.2021 directed applicant to obtain ETA Certificate and import clearance subsequently. Reminder sent to firm on 29.09.2021. Comments also sought from DGCA on 24.03.2021. Reminder sent to DGCA on 29.09.2021 and 27.10.2021.
161.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPL Y00029519AM22	29.04.21	10 Nos Radar Apparatus	85261000	111103	R&D	Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needs to obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021. The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.

162.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPL Y00001997AM22	30.3.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	8526100 0	105600 0	Trading	Comments sought from DoT on 24.06.2021. DoT has sought clarification from the firm as to why to applications have been submitted for import of same item. (S. No. 162 and 163) Comments sought from DGCA on 16.08.2021. Comments received from DGCA vide email dated 16.09.2021.
163.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPL Y00005139AM22	01.4.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	8526100 0	105600 0	Trading	Recommended by DoT vide letter dated 22.07.2021. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
164.	S.V. INDUSTRIAL & MARINE SERVICES HQRXIMLAPPL Y00019130AM22	15.4.21	1 no Radar apparatus	8526100 0	137177 .5	Trading	Recommended by DoT vide letter dated 14.07.2021. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
165.	SAVTOA SOFTWARE TECHNOLOGIE S PRIVATE LIMITED	12.4.21	1 no Radar apparatus	8526100 0	271213	AU	Comments sought from DoT on 24.06.2021. DoT vide letter dated 13.08.2021 has informed that the firm needs to obtain import license/clearance from the concerned RLO of WPC Wing.

	HQRXIMLAPPL Y00010977AM22						Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
166.	DITYAN SERVICES (OPC) PRIVATE LIMITED HQRXIMLAPPL Y00174706AM22	01.9.21	1 No DRONE UAV AND ITS PARTS AS PER PROFORMA INVOICE	8801009 0	323502 4	INSPECTI ON SERVICES	Comments sought from DoT on 08.09.2021. DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 08.09.2021.
167.	ICOMM TELE LIMITED, HYDERABAD HQRXIMLAPPL Y00176568AM22	02.9.21	1 Set Radar apparatus	8526100 0	277706 0.8	DEMONS TRATION TO AIR FORCE HQ	Comments sought from DoT on 09.09.2021. DoT vide letter dated 24.09.2021 has requested the firm to obtain an import license / Clearance from the concerned RLO of WPC Wing. DL issued to the firm on 29.09.2021. Comments sought from DGCA on 09.09.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
168.	AIRPORTS AUTHORITY OF INDIA, DELHI HQRXIMLAPPL Y00178769AM22	07.9.21	2 Nos Radar apparatus	8526100 0	140000 00	AU	Recommended by DGCA vide email dated 27.09.2021. Recommended by DoT vide letter dated 07.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DGCA email dated 27.09.2021 and DoT letter dated 07.10.2021.

169.	NVIDIA GRAPHICS PRIVATE LIMITED, BENGALURU HQRXIMLAPPL Y00204871AM22	1.10.20 21	22 Nos Radar Apparatus [SRD for RTTT (Adaptive cruise control for vehicles) (Model No. ARS4-A)]	8526100 0	172191 3.6	AU	Comments sought from DoT on 8.10.2021 Comments received from DGCA vide email dated 20.10.2021.
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Part 15	DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
170.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC [052100850325A M20]	14.08.1 9	34 Nos. Special Tools for repair activity of artouste helicopter engine	7326909 9 7508909 0 8411910 0	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance. Reminder sent to DGCA on 04.10.2021. DGCA vide email dated 22.10.2021 has informed that the applicant may be not be a DGCA approved organization to import such items. Therefore, applicant may be advised to approach to DGCA for NOC prior import permission. DL issued to the firm on 25.10.2021.
171.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC [042100850733A	02.01.2 0	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	9503009 0	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information

	M20]						from the firm. Reminders sent to firm on 09.03.2021, 04.08.2021 and 30.09.2021.
172.	Praphulla Raj Singh., Telangana 01/53/8/55314/A M21/P-75/IC	10.03.21	1 Nos Aircraft	88022000	8232000.00	AU	Comments sought from DGCA on 15.03.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021 and 27.10.2021.
173.	S S Trading Corporation, Delhi HQRXIMLAPPL Y00029417AM22	29.04.21	32000 Nos 350g Meteorological balloons	88010020	95,03,520.00	Trading	Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021, 30.09.2021 and 27.10.2021.
174.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPL Y00140809AM22	16.7.21	6000 MT SS TUBE welded – S31603	88010090	4678767	AU	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021 and 27.10.2021.
175.	JUGAPRO INDIA PRIVATE LIMITED, GURUGRAM HQRXIMLAPPL Y00180329AM22	07.9.21	1 Set Aeroplanes and other aircraft, of an unladen weight not exceeding 2,000 kg (Drone hunter platform)	88022000	1000000	DEMONSTRATION TO DEFENCE FORCES AND OTHERS	Comments sought from DGCA on 10.09.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.

176.	HORIZON MANUFACTURING PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00185745AM22	16.9.21	10000 nos. Aeroplanes and other aircraft, of an unladen weight not exceeding 2,000 kg	8802200 0	400000 00	Trading	Comments sought from DGCA on 20.09.2021. Reminder sent to DGCA on 30.09.2021 and 27.10.2021.
177.	FLIGEN SYSTEMS PRIVATE LIMITED HQRXIMLAPPL Y00212330AM22	14.10.21	1 No. Drone parts for Research on 12kg Drone (make in india)	8801009 0	7,600.0 0	AU	Recommended by DGCA vide email dated 14.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DGCA email dated 14.10.2021.

**Part
16**

Department of Biotechnology

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
178.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPL Y00032481AM22	04.5.21	1000 Nos Drosophila melanogaster	1069000	494975	AU	Comments sought from D/o Biotechnology on 30.06.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant need to submit the minutes of the IBSC meeting (not more than 1 year old) wherein the proposal for import of other 597 lines (1000-403) of D.melanogaster has been deliberated and approved and duly signed by all the IBSC members.MTA/ Quotation invoice/ consent letter from HHMI, Janelia campus, USA for procurement of other 597 Drosophila lines (or a total of 1000 lines) should be provided. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021.

179.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPL Y00143010AM22	20.7.21	1000 Nos Transgenic fruit fly lines(Drosophila Melanogaster from Bloomington Drosophila Stock Center (BDSC) USA	1069000	475020	AU	Comments sought from D/o Biotechnology on 20.07.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant needs to submit minutes of IBSC meeting wherein Risk category, no. of lines, quantity as well as Resource Centre for import has been clearly defined for the proposal, deliberated, approved and duly signed by all the members. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021.
180.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, BANGALORE HQRXIMLAPPL Y00153699AM22	04.8.21	5000 VIALS Drosophila melanogaster flies stocks	1069000	192145 6	AU	Comments sought from D /o Biotechnology on 05.08.2021. D/o Biotechnology vide email dated 29.08.2021 informed that the submitted IBSC certificate states the approval for only 2700 lines, whereas applicant is seeking permission for import of 5000 lines. Hence applicant is requested to provide clarification regarding the discrepancy in number of Drosophila lines to be imported. DL issued to the firm on 31.08.2021. Reminder sent to the firm on 30.09.2021.
181.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, DELHI HQRXIMLAPPL Y00203205AM22	5.10.20 21	512 vials Drosophila Melanogaster Flies	1069000	184214 .4	AU	Comments sought from D/o Biotechnology on 7.10.2021. D/o Biotechnology informed the EFC in its meeting No. 06/AM22 dated 26.10.2021 that the institute is required to submit the latest IBSC approval on the import. DL issued to the firm on 27.10.2021.
Part 17	D/o Food & PD						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status

182.	Andante Foods LLP, Bangalore 01/53/8/53907/A M21/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.86056.67 as revised by firm vide email dt.18.08.2020)	AU	Comments sought from D/o Food & PD on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021, 04.08.2021, 30.09.2021 and 27.10.2021.
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Part 18

PESO

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
183.	REGENESIS INDUSTRIES PRIVATE LIMITED, SECUNDERABAD HQRXIMLAPPL Y00192228AM22	24.9.2021	288 MT TNT GRADE A FLAKES, Solidification point Min 80.20 etc.,	36020090	835200	AU	Recommended by PESO vide letter dated 21.10.2021. The Committee decided to approve the case subject to conditions mentioned in the PESO letter dated 21.10.2021.
184.	INDIAN EXPLOSIVES PRIVATE LIMITED, KOLKATA HQRXIMLAPPL Y00208263AM22	9.10.2021	68400 Pieces Electric Detonators	36030051	62261928	AU	Recommended by PESO vide letter dated 21.10.2021. The Committee decided to approve the case subject to conditions mentioned in the PESO letter dated 21.10.2021.

184 (a)	SCHLUMBERG ER ASIA SERVICES LIMITED HQRXIMLAPPL Y00217091AM22	19.10.2 1	500 Nos CHARGE, TUBING PUNCHER 2006, HNS	3602001 0	14,17,1 04.00	AU	Recommended by PESO vide letter dated 28.10.2021. The Committee decided to approve the case subject to conditions mentioned in the PESO letter dated 28.10.2021.
Part 19	Department of Agriculture, Cooperation and Farmers' Welfare						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
185.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.1 9	100 Kgs Industrial Hemp Seeds, used for growing fiber	1207999 0	1.0000 0	AU	Comments sought from D/o A,C&FW on 18.10.2019. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021, 04.08.2021 and 27.10.2021.
186.	Nikunj Malaviya, Surat 01/53/8/53685/A M21/N-7/IC	24.06.2 0	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	2106903 0	2.5130 0	Trading	Comments sought from D/o A,C&FW on 02.07.2020. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 17.09.2020, 02.11.2020, 09.03.2021, 04.08.2021 and 27.10.2021.
187.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/A M21/I-29/IC	19.12.2 0	5000 Kg. Grape Seeds Dried	1211901 9	413600	AU	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021, 04.08.2021 and 27.10.2021.

188.	Meeta Agricorn Private Limited., Maharashtra 01/53/8/54339/A M21/M-69/IC	16.10.20	100 kgs Maize Corn Seeds	10051000	100000.00	Trading	Comments sought from D/o A,C&FW on 04.03.2021. Reminders sent to D/o A,C&FW vide emails dated 02.06.2021 and 21.06.2021. D/o A,C&FW vide email dated 23.06.2021 has advised the firm to submit the application in prescribed format through Seed EXIM portal. Reminder sent to firm on 04.08.2021 and 27.10.2021.
189.	WIZARD INTERNATIONAL HQRXIMLAPPL Y00113913AM22	14.6.21	12000 KGs Roots and Rhizomes :---- Agarwood	12119080	798660000.000	Trading	Comments sought from D/o A,C&FW on 15.06.2021. Reminders sent to D/o A,C&FW vide emails dated 21.06.2021, 04.08.2021, 23.09.2021 and 27.10.2021.
190.	HERBAVEDA OVERSEAS HQRXIMLAPPL Y00101452AM22	25.5.21	48 MT Costus-Root	12119046	100000	SUPPLYING TO PHARMACY FOR MEDICINES	Comments sought from D/o A,C&FW on 19.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021. Reminder sent to the firm vide email dated 13.07.2021, 19.07.2021 and 27.10.2021.
191.	NATURE AQUA DESIGN HQRXIMLAPPL Y00044969AM22	18.5.21	20000 nos. Others	6012090	200000	Trading	Comments sought from D/o A,C&FW on 09.07.2021.
192.	SHAHI SPICES HQRXIMLAPPL Y00150388AM22	29.7.21	180 MT Other (POPPY SEED)	12077090	30537000	Trading	The Committee noted that the firm has applied for import of Poppy Seeds but mentioned HS Code for Melon Seeds (12077090) in their application. In view of the above, the Committee decided to seek clarification from the firm regarding the exact import item

							applied for by them.
193.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPL Y00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	1209919 0	64	AU	Comments sought from D/o A,C&FW on 11.08.2021. Reminder sent to D/o A,C&FW on 23.09.2021.
194.	KUBOTA AGRICULTURA L MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPL Y00173800AM22	30.8.21	50 Nos Rotary tiller	8432802 0	796217 6	Trading	Comments sought from D/o A,C&FW on 08.09.2021. Reminder sent to D/o A,C&FW on 23.09.2021. Firm vide email dated 28.09.2021 has informed that they had intended to apply for import of Parts / Components under HS Code 84329090. DL issued to the firm to make required amendment in their application on 29.09.2021.
195.	DEV ENTERPRISES, JODHPUR, RAJASTHAN HQRXIMLAPPL Y00184839AM22	14.9.21	3600 MT WATERMELON SEEDS	1207709 0	266220 000	AU	Comments sought from D/o A,C&FW on 17.09.2021.
196.	SHRI RADHEY SALES CORPORATION, DELHI HQRXIMLAPPL Y00190316AM22	22.9.20 21	100 MT WATER MELON SEEDS	1207709 0	744000 0	Trading	Comments sought from D/o A,C&FW on 27.09.2021.
Part 20	Ministry of Power						

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
197.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	1.46	AU	Comments sought from Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020, 29.12.2020, 09.03.2021 and 22.09.2021.
Part 21	AERB						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
198.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/A M21/O-7/IC [332100850012A M21]	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444000	475076	Trading	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
Part 22	MoEF&CC (SU Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
199.	GLOBAL EXPORT HOUSE	28.5.21	100000 Kgs Sandalwood (Santalum album)	44039922	74750000.000	Other, For export	The case was examined on file and response was sent to the firm.

	HQRXIMLAPPL Y00101910AM22						
200.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPL Y00185458AM22	16.9.20 21	500 CUBIC METER (CBM) Sandalwood Rough logs	4403992 2	151597 50	Trading	Comments sought from MoEF&CC (SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.10.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021.
201.	ANJUM AROMATICS, BANGALORE HQRXIMLAPPL Y00196188AM22	28.9.20 21	10,000 Kgs INDONESIAN SANDALWOOD (SANTALUM ALBUM	4403992 2	744000 0	AU	Comments sought from MoEF&CC (SU Divn) on 12.10.2021.

Part 23	D/o Pharmaceuticals						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
202.	AMNEAL PHARMACEUTI CALS PRIVATE LIMITED HQRXIMLAPPL Y00034779AM22	6.5.21	25.55 gms Other : -- Azinphos- methyl (ISO	2933920 0	4353.0 5	AU	Comments sought from C&PC on 07.07.2021. C&PC vide email dated 13.07.2021 has forwarded the application to D/o Pharmaceuticals as the application is for usage as a drug. Reminder sent to D/o Pharmaceuticals on 23.09.2021. D/o Pharmaceuticals vide email dated 23.09.2021 has informed that comments may be sought from the CDSCO under the Ministry of

							Health and Family Welfare. The application referred to CDSCO under the Ministry of Health and Family Welfare on 13.10.2021.
Part 24	D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
203.	ALKYL AMINES CHEMICALS LIMITED Kurkumbh, Pune HQRXIMLAPPL Y00122750AM22	23.6.21	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	1551571875	AU	Comments sought from C&PC on 30.06.2021. D/o C&PC vide email dated 29.07.2021 informed that for monitoring purpose separate applications for individual plants need to be submitted. The application is being processed for their plant location Kurkumbh, Pune. C&PC informed the Committee in its meeting No. 04/AM22 that the applicant needs to submit separate applications for each of its plants. Firm was requested to amend the given application suitably vide DL dated 20.09.2021. The revised application submitted by the firm, referred to C&PC on 23.09.2021. D/o C&PC informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.

204.	ALKYL AMINES CHEMICALS LIMITED [Patalganga Plant] HQRXIMLAPPL Y00186212AM22		6750 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	46,17,25,312.50	AU	Comments sought from C&PC on 20.09.2021. D/o C&PC informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
205.	SHK CHEMTECH INDUSTRIES LLP HQRXIMLAPPL Y00169524AM22	24.8.21	12000 MT Denatured Ethyl alcohol	22072000	738984000	AU	Recommended by D/o C&PC vide email dated 21.10.2021 for import of 2218.5 MT of Denatured Ethyl Alcohol. The Committee decided to Approve the case for import of 2218.5 MT of Denatured Ethyl Alcohol subject to the conditions mentioned in the D/o C&PC OM dated 21.10.2021.
206.	V K PLASTICS, KERALA HQRXIMLAPPL Y00170851AM22	23.8.21	2 Nos WASTE PARINGS AND SCRAP OF POLYMERS OF STYREN	39151000	1000000	Manufacturing	Comments sought from C&PC on 10.09.2021. D/o C&PC informed the Committee in its meeting No. 06/AM22 that the case is under examination with them. Comments sought from MoEF (HSMD) on 10.09.2021.
207.	KKALPANA INDUSTRIES (INDIA) LIMITED, KOLKATA HQRXIMLAPPL Y00189472AM22	21.9.2021	30000 MT PMMA Compound Waste/Scrap & Polyethylene Compound Waste/Scrap	39159030/39151000	1597320000	AU	Comments sought from C&PC on 24.09.2021. Comments sought from MoEF (HSMD) on 24.09.2021.
208.	GUJARAT NARMADA	23.9.20	50,000 MT	22072000	2700720000	AU	Recommended by D/o C&PC vide OM dated 26.10.2021 for import of 30750 MT of Denatured Ethyl Alcohol.

From *may*

	VALLEY FERTILIZERS & CHEMICALS LIMITED, GUJARAT HQRXIMLAPPL Y00191610AM22	21	DENATURED ETHYL ALCOHOL				The Committee decided to Approve the case for import of 30750 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC OM dated 26.10.2021.
Part 25	MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
209.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	26201900	40.00	AU	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. D/o Fertilizer vide letter dated 20.07.2021 has sought some information from the firm. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminders sent vide emails dated 24.11.2020 and 02.06.2021.
210.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A M18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	26204010	1755.0	AU	Comments sought from MoEF&CC on 31.05.2019 as per M/o Mines OM dated 24.09.2018. Reminders sent to MoEF&CC (HSMD) vide emails dated 28.01.2020, 01.10.2020, 30.12.2020 and 09.03.2021 requesting for providing comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder sent to firm on 23.09.2021.

							Reply from the firm referred to MoEF(HSMD) vide email dated 23.09.2021.
211.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC [052100850005A M19]	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 80alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	79020010	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
212.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27101990	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020. Reminder sent to MoEF(HSMD) on 23.09.2021.
213.	Amplus KN One	09.12.2	174773.000- TKW	4907009	928134	Trading	Comments sought from MoEF (HSMD) on 24.12.2020 as per

	Power Private Limited, Gurugram, Haryana, 01/53/8/54585/A M21/A-91/IC [052100850558A M21]	0	International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	0	6		MNRE email dated 10.12.2020. Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
214.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC [052100850610A M20]	08.01.20	40 MTs Zinc Dross	26201910	100.0	AU	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. Reply from firm referred to MoEF&CC (HSMD) vide email dated 27.10.2021.
215.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC [342100850153A M20]	13.01.20	5000 MTs Zinc Dross	26201910	8875.0	AU	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 02.06.2021, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
216.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082000	17.7	AU	MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.

	[312100850286A M20]						Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021.
217.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/A M21/I-15/IC [312100850278A M21]	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082000	199.1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm. Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021.
218.	Sahil Gupta, Haryana 01/53/8/54278/A M21/S-112/IC [052100850470A M21]	07.10.20	26631 Kgs Zinc Ash	26201900	1344183	AU	Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V. Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
219.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/A M21/J-13/IC [052100850474A M21]	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	40040000 40040000	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 02.06.2021, 09.09.2021 and 23.09.2021.
220.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020.

	[032100850410A M20]						Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
221.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC [092100850087A M20]	21.01.20	1.500 Kgs Ti-64 Metal Powder	8108200 030	.02	AU	The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). Reminder issued to the firm vide DL dated 23.09.2021.
222.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	8108300 0	167450 00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. DL issued to the firm on 19.08.2021.
223.	ALL INDIA METAL CORPORATION HQRXIMLAPPLY00024796AM22	22.4.21	100 Kgs TITANIUM POWDER	8108300 0	100000 0	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021. DL issued to the firm on 19.08.2021. Reminder sent to firm on 18.09.2021.
224.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY	20.5.21	950 kgs Titanium Powder 90 to 500 Microns	8108200 0		AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 07.07.2021. DL issued to the firm on 19.08.2021. The firm has informed that they have submitted application to

	Y00046603AM22						MoEF (HSMD) on 25.08.2021.
225.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861A M21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	3825490 0	18750	AU	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the firm on 21.09.2021.
226.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPL Y00045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm o	7404002 1	137394 4	AU	Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021. Reminder sent to MoEF (HSMD) on 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
227.	RHMB INDIA PRIVATE LIMITED HQRXIMLAPPL Y00149941AM22	29.7.21	6000 MT Mill Scale	2619009 0	150000 00		Comments sought from M/o Mines on 04.8.2021. Comments sought from MoEF (HSMD) on 20.09.2021 as per M/o Mines OM dated 20.09.2021. MoEF (HSMD) vide email dated 21.09.2021.has requested the firm to directly apply online. DL issued to the firm on 21.09.2021.
228.	EMMANUEL HOSPITAL	16.8.21	315 Nos	8713101 0,	247500	Charity	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021.

	ASSOCIATION, NEW DELHI HQRXIMLAPPL Y00163916AM22		Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)	9021909 0			DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter. Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
229.	RAJ CERAMICS PROP. RAJ REFRACTORIE S PRIVATE LIMITED HQRXIMLAPPL Y00034828AM22	07.5.21	1500 MT Aluminum dross	2620401 0	685350 0	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 19.08.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021. Comments sought from MoEF (HSMD) on 06.07.2021. Reminder sent to MoEF (HSMD) vide email dated 28.07.2021. MoEF (HSMD) vide email dated 28.07.2021 has sought some information from the firm.

							Reply from firm referred to MoEF (HSMD) vide email dated 28.07.2021. Reminder sent to MoEF (HSMD) on 30.09.2021.
230.	HIRAKUD METALLICS, HQRXIMLAPPL Y00034175AM22	24.4.21	500 MT Aluminum dross	2620401 0	900000 0	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 04.08.2021 (copy attached) has informed that aluminium dross is neither a mineral nor a metal, the matter under consideration does not come under the ambit of Ministry of Mines. However considering the environmental concern any further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board. Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021. Comments sought from MoEF (HSMD) on 06.07.2021. Reminder sent to MoEF (HSMD) vide email dated 28.07.2021. MoEF (HSMD) vide email dated 28.07.2021 has sought some information from the firm. Reply from firm referred to MoEF (HSMD) vide email dated 20.09.2021. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the firm on 21.09.2021.
231.	B A METAL HQRXIMLAPPL Y00138873AM22	14.7.21	3000 MT Aluminum dross	2620401 0	111825 000	AU	Comments sought from M/o Mines on 15.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 19.08.2021 has stated that the Item

					(Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021.
					Comments sought from MoEF (HSMD) on 15.07.2021. MoEF (HSMD) vide email dated 20.07.2021 has sought some information from the firm. Firm replied directly to MoEF (HSMD) vide email dated 23.07.2021. MoEF (HSMD) vide email dated 18.08.2021 has informed that the item which falls under Part-D of Schedule III is applicable for import and export without permission from the Ministry of Environment, Forest and Climate change subject to the condition that the import permitted in the country to the actual user or to the trader on behalf of the actual user authorised by SPCB on one time basis and subject to verification of document specified in Schedule VIII of these rules by the Custom Authority. The Committee decided to seek clear comments from MoEF (HSMD). Clear comments sought from MoEF (HSMD) vide email dated 20.09.2021.

232.	BAHETI METAL AND FERRO ALLOYS LIMITED, DEHGAM, GUJARAT HQRXIMLAPPL Y00155762AM22	06.8.21	500 MT ALUMINIUM DROSS	26204010	56550000	AU	Comments sought from M/o Mines on 10.8.2021. M/o Mines vide OM dated 20.09.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments sought from CPCB on 30.09.2021. Comments sought from MoEF (HSMD) on 10.8.2021.
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Part 26	MoEF&CC (HSMD) & DPIIT						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
233.	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC [242100850002A M20]	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	40040000	10500000	AU	Comments received from DPIIT vide OM No. P-47012/22/2019-TSW dated 22.07.19 Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminders

From *msf*

							sent to firm vide emails dated 24.12.2020, 03.02.2021 and 02.08.2021 to apply to MOEF&CC (HSMD) for 'NOC'. The firm has been requested to confirm the status of their application with MoEF&CC vide DL dated 23.09.2021 Final Reminder sent to the firm on 23.10.2021. The Committee decided to Reject the case due to no reply from the firm.
234.	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC [242100850084A M20]	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	4004000 0	200000 00	AU	Recommended by DPIIT vide OM No.P-47012/ 64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide emails dated 24.08.2020, 06.10.2020, 24.12.2020, 03.02.2021, 02.08.2021 and 23.09.2021.
235.	HIRA TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00022668AM22	20.4.21	15000 Kgs NITRILE RUBBER INSULATION FOAM SCRAP	4004000 0	31725. 000	AU	Comments sought from MoEF HSMD) on 15.06.2021. Comments sought from DPIIT on 15.06.2021. DPIIT vide OM dated 22.06.2021 has sought some information / documents from the firm. Reminders sent to firm vide emails dated 30.06.2021 and 02.08.2021. DL issued to the firm on 23.09.2021. Final Reminder sent to the firm on 23.10.2021. The Committee decided to Reject the case due to no reply from the firm.

236.	N.B.RUBBER PRIVATE LIMITED HQRXIMLAPPL Y00104186AM22	1.6.21	2000 MT USED TYRES	4004000 0	2,00,00 ,000.00	AU	Comments sought from MoEF HSMD) on 17.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 02.08.2021. Reply from firm referred to DPIIT vide email dated 03.08.2021. DPIIT vide OM dated 10.08.2021 has sought some information / documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
237.	NAV KAR INDUSTRIES HQRXIMLAPPL Y00120644AM22	21.6.21	1640 MT USED TYRE SCRAP /TUBE SCRAP/ SHREDDED	4004000 0	970880 0	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT vide OM dated 01.11.2021 The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 01.11.2021 and MoEF&CC (HSMD) letter dated 09.06.2021.
238.	U V RUBBER INDUSTRIES HQRXIMLAPPL Y00124154AM22	22.6.21	20000 MT USED RUBBER TRYE SCRAP/ TUBES SCRAP	4004000 0	450000 00	AU	Comments sought from MoEF (HSMD) on 30.06.2021. Comments sought from DPIIT on 30.06.2021. DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021.

							DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide OM dated 05.08.2021. DPIIT vide OM dated 16.08.2021 has requested the firm to furnish copy of NOC from MoEF&CC for import of Tyres Scrap/Tubes Scrap. Reminder issued to the firm vide DL dated 23.09.2021
239.	KOHINOOR RECLAMATION S HQRXIMLAPPL Y00168231AM22	23.8.21	2250 MT Old and Used Rubber Tyres Scrap / Tubes Scrap	4004000 0	180000 00	AU	Comments received from DPIIT vide OM dated 13.10.2021 for import of 2250 MT of old and used Rubber Tyres/ tubes Scrap (Multi-cut/Shredded/single-cut). The applicant has submitted comments received from MoEF (HSMD) vide letter dated 26.07.2021 MoEF (HSMD) has been requested to furnish copy of original comments vide email dated 27.10.2021.
240.	LESCA INTERNATION AL HQRXIMLAPPL Y00175316AM22	01.9.21	5220 MT Old and Used Rubber Tyres & tubes scrap (multiple Cuts/ Press Baled/ Shredded)	4004000 0	333662 40	AU	Recommended by DPIIT vide OM dated 24.09.2021. Recommended by MoEF&CC (HSMD) vide letter dated 29.07.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 24.09.2021 and MoEF&CC (HSMD) letter dated 29.07.2021

241.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, NEW DELHI (Plant: West Bengal) HQRXIMLAPPLY00188075AM22	20.9.2021	2780 MT USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRESS /BALED)	40040000	2,05,72,000	AU	Comments received from DPIIT vide OM dated 13.10.2021 for import of 2780 MT of used Rubber Tyres scrap (Multi-cuts/Shredded/single-cut). The applicant has submitted comments received from MoEF (HSMD) vide letter dated 09.09.2021 MoEF (HSMD) has been requested to furnish copy of original comments vide email dated 27.10.2021.
242.	SWAMI SAMARTH ENTERPRISES, MAHARASHTRA HQRXIMLAPPLY00197995AM22	17.9.2021	1000 MT Auto Dry Scrap Battery	85481020	18850000	AU	Comments sought from DPIIT on 01.10.2021 Comments sought from MoEF&CC(HSMD) on 01.10.2021

From *msf*

243.	D.V RUBBER INDUSTRIES PRIVATE LIMITED, DELHI HQRXIMLAPPL Y00202413AM22	4.102021	1540 MT USED RUBBER TYRE SCRAP	40040000	11457600	AU	Recommended by MoEF&CC (HSMD) vide letter dated 04.10.2021. Recommended by DPIIT vide OM dated 13.10.2021. For Ex-post Factor Approval.
244.	PONDY OXIDES AND CHEMICALS LIMITED, CHENNAI 042100850646A M21	16.3.2021	1000 MT Lead Covered copper cable as per ISRI code word "RELAY". (Lead Scarp RELAY)	78020020	277125000	AU	Comments sought from DPIIT on 08.10.2021 Comments sought from MoEF&CC(HSMD) on 08.10.2021
Part 27	DPIIT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
245.	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/A M21/T-62/IC [072100850250A M21]	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 71069290 (2) 71069290	850344667.25	AU	DPIIT vide OM dated 17.02.2021 has sought some information from the firm. Reminders sent to firm on 30.06.2021 and 02.08.2021. Final Reminder sent to the firm on 21.09.2021. The Committee decided to Reject due to no reply from the firm.

246.	Rama Enterprises, Chennai 01/53/8/54548/A M21/R-31/IC [042100850614A M21]	03.12.2 0	5 Kgs. Cypher 88 Silver Powder	7106100 0	553867 .70	AU	Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. Reminders sent to the firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021. Final Reminder sent to the firm on 21.09.2021. The Committee decided to Reject due to no reply from the firm. Recommended by MoEF&CC (HSMD) vide letter dated 23.02.2021.
247.	Devlon Petrosilks Private Limited., Gujarat 01/53/8/55228/A M21/D-39/IC [082100850148A M21]	02.03.2 1	410 Mts Used Rubber Tyres scrap/Butyl Rubber tubes Scrap	4004000 0	369000 0.00	AU	Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 20.04.2021 sought some information from the firm. Reminders sent to firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021. Reply from firm referred to DPIIT vide email dated 05.08.2021. DPIIT vide OM dated 12.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
248.	RAJ METAL INDUSTRIES HQRXIMLAPPL Y00008736AM22	9.4.21	400 MT LEAD SCRAP (ISRI CODE RELAY)	8548101 0	662400 00	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 09.06.2021. Reminders sent to DPIIT vide emails dated 30.06.2021, 02.08.2021, 31.08.2021, 23.09.2021 and 30.09.2021.
249.	RUBIX INTERNATION AL PRIVATE LIMITED	26.4.21	8000 MT CRUMB RUBBER GRANULES MESH SIZE 10 MESH	4004000 0	960000 00	AU	Comments sought from DPIIT on 09.06.2021. DPIIT vide OM dated 16.06.2021 has sought some information / documents from the firm. Reply from the firm referred to DPIIT

	HQRXIMLAPPL Y00026756AM22						vide email dated 22.09.2021. DPIIT vide OM dated 29.09.2021 has sought some information from the firm. Reply from the firm referred to DPIIT vide email dated 25.10.2021. DPIIT informed the Committee in its meeting No. 06 /AM22 that the case is under examination with them.
250.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPL Y00115953AM22	16.6.21	59 Kgs Silver Paste	7106929 0	21,52,9 85.00	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 22.06.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021. DPIIT vide OM dated 08.07.2021 has sought a complete set of the application. Complete application along with documents submitted by the firm referred to DPIIT again vide email dated 22.07.2021. DPIIT vide OM dated 03.08.2021 has sought some information from the firm. DL issued to the firm on 19.08.2021. Firm replied directly to DPIIT vide email dated 28.08.2021. DPIIT vide OM dated 20.09.2021 has sought some documents from the firm.
251.	VELLIS RUBBER INDUSTRIES	16.6.21	8790 MT Used Rubber Tyres Scrap/ Tubes Scrap	4004000 0	10,54,8 0,000.0 0	AU	Comments received from DPIIT vide OM dated 07.10.2021 for import of 8790 MT of Used rubber tyres scrap/ tubes scrap (Multi-cut/Shredded).

	HQRXIMLAPPL Y00115799AM22						The applicant has submitted comments received from MoEF (HSMD) vide letter dated 09.06.2021 MoEF (HSMD) has been requested to furnish copy of original comments vide email dated 27.10.2021.
252.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPL Y00010096AM22	06.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	7106921 0	245717	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.
253.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPL Y00010094AM22	07.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	7106921 0	245717	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.
254.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPL Y00010093AM22	05.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	7106921 0	245717	AU	Comments sought from DPIIT on 06.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.
255.	TRIRUBBER INDIA INC,	30.7.21	2500 MT Waste Rubber Tyres	4004000 0	300000 00	AU	Comments received from MoEF (HSMD) vide letter dated 04.05.2020.

	KHARAGPUR, WB HQRXIMLAPPL Y00152575AM22		Scrap/ Tubes Scrap				Comments sought from DPIIT on 05.08.2021. DPIIT vide OM dated 11.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. Reply from firm referred to DPIIT vide email dated 01.09.2021. DPIIT vide OM dated 22.09.2021 has informed that the NOC issued by MoEF&CC is not valid now and the firm may be requested to submit a valid NOC from MoEF&CC. The Committee decided to call for valid NOC from the firm.
256.	POCL ENTERPRISES LIMITED, CHENNAI HQRXIMLAPPL Y00153954AM22	03.8.21	2000000 kgs. Battery scrap	8548101 0	208292 500	AU	Recommended by MoEF (HSMD) vide letter dated 17.02.2021. Comments sought from DPIIT on 05.08.2021. DPIIT vide email dated 10.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. The reply from the firm referred to DPIIT vide email dated 27.08.2021.
257.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPPL Y00156870AM22	9.8.21	1 Pcs 99.99 PERCENT PURE SILVER PELLETS	7106929 0	19266	R&D	Comments sought from DPIIT on 11.08.2021. DPIIT informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
258.	EASTMAN RECLAMATION S, JALANDHAR	18.8.21	2440 MT Waste, parings and scrap of rubber	4004000 0	250000 00	AU	Comments received from DPIIT vide OM dated 11.10.2021 for import of 2440 MT of "old/used Rubber Tyres scrap (Multiple-cuts/shredded/ Single – cut)".

	HQRXIMLAPPL Y00165605AM22						The applicant has submitted comments received from MoEF (HSMD) vide letter dated 26.07.2021 MoEF (HSMD) has been requested to furnish copy of original comments vide email dated 27.10.2021.
259.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPL Y00166396AM22	19.8.21	161 Kgs silver paste	7106929 0	105711 28	AU	Comments sought from DPIIT on 08.09.2021. DPIIT vide OM dated 24.09.2021 has sought some information/documents from the firm. DL issued to the firm on 24.09.2021. Reply from the firm referred to DPIIT on 05.10.2021. DPIIT informed the Committee in its meeting No. 06/AM22 that the case is under examination with them.
260.	Indian Institute of Technology Guwahati, ASSAM HQRXIMLAPPL Y00180181AM22	08.9.21	4 gms GOLD Pellet, Au 99.999 percent pure, 6.35mm dia X 6.35mm long, sold per pellet, min 3.25gms/ pellet	7114191 0	99335. 56	Research	Recommended by DPIIT vide OM dated 08.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 08.10.2021.
261.	RUBBERSINDI A POLYMER PRODUCTS PRIVATE LIMITED, KERALA HQRXIMLAPPL Y00183415AM22	13.9.21	7300 MT Crumb Rubber	4004000 0	809752 50	AU	Comments sought from DPIIT on 16.09.2021. DPIIT vide OM dated 22.09.2021 has sought some information/documents from the firm. DL issued to the firm on 22.09.2021. Reply from the firm referred to DPIIT on 06.10.2021. DPIIT vide OM dated 18.10.2021 has sought some information/documents from the firm. DL issued to the firm on 25.10.2021.

262.	GREEN RECYCLATER PRIVATE LIMITED, DELHI HQRXIMLAPPL Y00189949AM22	21.9.20 21	20000 MT CRUMB RUBBER/RUBBER GRANULES HAVING MESH SIZE FINER THAN 10MESH	4004000 0	225000 000	AU	Recommended by DPIIT vide OM dated 28.10.2021 for import of 14051 MT of "Crumb Rubber Granules having size finer than 10 mesh to 12 mesh and devoid of iron/steel & most of the fibres. The Committee decided to Approve the case for import of 14051 MT of "Crumb Rubber Granules having size finer than 10 mesh to 12 mesh and devoid of iron/steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 28.10.2021.
263.	RADHE EXIM PRIVATE LIMITED, GUJARAT HQRXIMLAPPL Y00192390AM22	23.9.20 21	5000 MT Crumb Rubber Granules Having Size 10 Mesh	4004000 0	600000 00	AU	Recommended by DPIIT vide OM dated 13.10.2021 for import of 5000 MT of "Crumb Rubber Granules having size finer than 10 mesh to 12 mesh and devoid of iron/steel & most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 13.10.2021.
264.	MMTC - PAMP INDIA PRIVATE LIMITED, HARYANA HQRXIMLAPPL Y00196021AM22	25.9.20 21	1400 kgs. of SILVER ALLOY WIRE and 550 kgs. of SILVER ALLOY STRIP	7106929 0	129221 138	AU	Recommended by DPIIT vide OM dated 21.10.2021 for import of 944 Kgs of Silver Alloy Wire/Strip. The Committee decided to Approve the case for import of 944 Kgs of Silver Alloy Wire/Strip subject to conditions mentioned in the DPIIT OM dated 21.10.2021.

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265.	CRESCENT RUBBERS, KERALA HQRXIMLAPPL Y00196968AM22	29.9.20 21	2000 MT Crumb Rubber Granules Having Size 10 Mesh	4004000 0	240000 00	AU	Comments sought from DPIIT on 07.10.2021. DPIIT vide OM dated 11.10.2021 has sought some information/ documents from the firm. DL issued to the firm on 14.10.2021.
266.	OYSTER INDUSTRIES PRIVATE LIMITED, DADRA AND NAGAR HAVELI HQRXIMLAPPL Y00204130AM22	6.10.20 21	11610 MT Used rubber Tyres scrap	4004000 0	103654 080	AU	Recommended by MoEF&CC (HSMD) vide letter dated 04.10.2021. Recommended by DPIIT vide OM dated 28.10.2021 for import of 11610 MT of Used Rubber Tyres scrap Multiple cuts/Shredded/Single cut) The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 28.10.2021 and the MoEF&CC (HSMD) letter dated 04.10.2021.
267.	PILOT INDUSTRIES LTD HQRXIMLAPPL Y00215788AM22	18.10.2 1	15000 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	8548102 0	1,26,10 ,80,000	AU	Recommended by MoEF&CC (HSMD) vide letter dated 15.06.2021. Recommended by DPIIT vide OM dated 27.10.2021 for import of 15000 MT of Lead Scrap Drained Batteries as per ISRI "Rains". The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 27.10.2021 and the MoEF&CC (HSMD) letter dated 15.06.2021.

268.	PIPANIA SAG INDUSTRIES HQRXIMLAPPL Y00191412AM22	23.9.21	1100 MT Used rubber Tyres scrap	4004000 0	90,02,4 00	AU	Recommended by MoEF&CC (HSMD) vide letter dated 09.09.2021. Recommended by DPIIT vide OM dated 01.11.2021 for import of 1100 MT of Used Rubber Tyres scrap Multiple cuts/Shredded/Single cut) The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 01.11.2021 and the MoEF&CC (HSMD) letter dated 09.09.2021.
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Part 28	Miscellaneous						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
269.	Baskaran, Shevapet, Salem 01/53/8/54045/AM 21/B-39/IC [042100850569AM 21]	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	7106000 0	755012	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminders sent to firm vide emails dated 29.12.2020 and 30.06.2021. Reminder issued to the firm vide DL dated 22.09.2021

270.	Vibhor Wase, Maharashtra 01/53/8/54833/AM 21/V-46/IC	22.01. 21	3 Vls Frozen semen, other than bovine	0511999 1	300.00	AU	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021. Reminder sent on 22.09.2021.
271.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/AM 21/R-39/IC [072100850292AM 21]	21.01. 21	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85` Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80` Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data Cable 16 Nos rj 45 cable 1m 10 Nos pain power cable 6 Nos rj 45 cable 10m 3 Nos Nova600 (PART No	9403890 0 8528721 5 9403890 0 7326909 9 8528721 5 8544429 9 8544429 9 8544429 9 8544429 9 8544429 9 9023009 0 8528721	732457 5.00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. Reminder issued to the firm vide DL dated 22.09.2021.

			600144236/5/4)	5		
			2 Nos 75` Plasma	8528721		
			Screen amsung	1		
			(PART No	8528721		
			S0BGZ3SGK801047F	2		
			2	8544429		
			&CBGZ3FGK801044	9		
			N)	8544429		
			2 Nos 32` PLASMA	9		
			Screen amsung	8544429		
			(PART No S6777863	9		
			& 6781167)	8544429		
			2 Nos 50` Plasma	9		
			Screen amsung	8544429		
			(PART No	9		
			2B7V35BM304286A	8531109		
			&304288Y)	0		
			13 Nos hdmi to hdmi	8517629		
			cable	0		
			3 Nos dvi to dvi cable	8518290		
			6 Nos power cable	0		
			2 Nos power extended	8544429		
			cable	9		
			3 Nos Vga Cable	8206009		
			1 Nos Rg blink	0		
			(PART No	8544429		
			14423231313)	9		
			1 Nos router tp link	8536909		
			(PART No	0		
			2173190001498)	8471309		
			1 Nos sound bar	0		

			(PART No Sbv175150420182449) 2 Nos Mini pl cable 1 Nos toolbox 6 Nos hdmi to dvi cable 6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket	8471604 0 8302500 0			
272.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/ W-9/IC	05.11. 19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	8804000 0	131585 .20	Trading	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021 and 22.09.2021.
273.	RUCHIRA PAPERS LIMITED HQRXIMLAPPLY 00032217AM22	04.5.2 1	42 Nos CLEANER NUT (FOR PAPER MAKING MACHINE)	1059900	19190	AU	Comments sought from DAHD on 30.06.2021. DAHD vide email dated 30.06.2021 has informed that the case is not dealt with DAHD. The firm vide email dated 03.08.2021 has been requested to furnish the correct ITC HS Code for the item to be imported.

							DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021.
274.	CONMECHAUTO CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00111032AM22	09.6.2 1	30 Nos MS Coupling, Torin (components of power tiller)	8432809 0	140927 .000	AU	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed that the item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage. DL issued to the firm on 22.09.2021.
275.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPLY 00102373AM22	28.5.2 1	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	6310909 0	385000 00	AU	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021.
276.	LAKSHMI GUNNY STORE, KERALA HQRXIMLAPPLY 00201064AM22	2.10.2 021	28000 nos. Jute sacking bags	6305104 0,	616000	Trading	Comments sought from M/o Textiles on 06.10.2021.

277.	NATIONAL CENTRE FOR THE PERFORMING ARTS, MAHARASHTRA HQRXIMLAPPLY 00181182AM22	08.9.2 1	12285 nos. Old and used CDs, DVDs and Books with their inserts, on Performing Arts for research and education	8525509 0, 4907009 0	403342	education and research	M/o Education vide OM dated 28.09.2021 has informed that they have no role in the import of old and new books by any company in India. The Committee decided to examine the case on file.
278.	JELL PHARMACEUTIC ALS PVT. LTD., MUMBAI HQRXIMLAPPLY 00202206AM22	4.10.2 021	200000 Kgs NATURAL INCENSE STICK IN VARIOUS SIZE (UNPERFUMED)	3307410 0	133920 00	FOR PURPOSE OF MANUFAC TURING PERFUME D INCENSE STICK FOR EXPORT MARKET	Comments sought from MSME on 7.10.2021
279.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM 21/E-5/IC	16.04. 20	4 Nos. Vehicle Mounted EC-SVJEE-1100	8525504 0	450870 00	Trading	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 106alvaniz.
280.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029561AM22	29.4.2 1	10 Nos Communication jamming equipment	8525504 0	37037	R&D	The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021. DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021.

281.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00028460AM22	29.4.2 1	10 Nos Other Aerials or Antenna:----For communication jamming equipment	8529102 1	37230	R&D	Comments sought from Cabinet Secretariat by Post on 23.06.2021.
282.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00019185AM22	15.4.2 1	18 Nos Communication jamming equipment	8525504 0	67847		The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021
283.	VEDANTA LIMITED HQRXIMLAPPLY 00119116AM22	21.6.2 1	Gold (25 KGS) & Silver (300 KGS)	7108120 0 7106910 0	132700 000	Others	The Committee decided that the firm be asked to submit the following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of previous import license duly certified by Customs Authority, if any. The firm was requested to furnish the above documents vide email dated 16.08.2021. DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021.
284.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY 00169818AM22	24.8.2 1	10 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT AND ABOVE	7108120 0	545000 00000	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 percent purity) based upon substantial utilization of previous license.

285.	PARKER PRECIOUS METALS LLP, AHMEDABAD HQRXIMLAPPLY 00179931AM22	8.9.21	10 MT GOLD (DORE) BARS PURITY ; UPTO 95 PERCENT	7108120 0	547500 00000	AU	The Committee observed that the firm has substantial unutilised quantity in the previous license. The firm is requested to approach after utilization of earlier license.
286.	KUNDAN CARE PRODUCTS LIMITED HQRXIMLAPPLY 00213642AM22	16.10. 21	10 MT GOLD DORE BARS MAXIMUM PURITY 95 PERCENT	7108120 0	416181 76175. 000	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars- maximum purity 95 percent, based upon substantial utilization of previous license.
287.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY 00215783AM22	18.10. 21	15 MT GOLD DORE BARS (UPTO 95 PERCENT PURITY)	7108120 0	82,50,0 0,00,00 0.00	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 percent purity) based upon substantial utilization of previous license.
288.	MMTC - PAMP INDIA PRIVATE LIMITED HQRXIMLAPPLY 00216633AM22	19.10. 21	100 MT SILVER (DORE) BARS PURITY : UPTO 95%	7106910 0	115600 000000 .000	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 100 MT of Silver (Dore) Bars (upto 95 %).

5. The meeting ended with vote of thanks to the chair.

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